



## SUPREME COURT OF INDIA

THE FOLLOWING CHAMBERS MATTERS WILL BE TAKEN UP FOR HEARING BEFORE THE HON'BLE  
JUDGE-IN-CHAMBERS ON SHORT NOTICE.  
(WEEK COMMENCING FROM 01.10.2012)

### FRESH MATTERS

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1. CrI.M.P.NO.16313/2012 In CrI.A.No.D17419/2012  
IIB FRESH-N B.GANGADHARA PRASAD MR. SANJAY JAIN  
Vs. STATE OF KARNATAKA  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING)
2. CrI.M.P.NO.21154-21155/2012 In CrI.A.No.D26560/2012  
IIB FRESH-N SHIVNARESH PRUVITHNATH M/S. LAWYER'S KNIT & CO  
Vs. STATE OF GUJARAT  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING AND OFFICE REPORT)
3. I.A. NO. 1 In SLP(C)...CC 13217/2012  
XI FRESH-N OM PRAKASH DWIVEDI MR. VARINDER KUMAR SHARMA  
Vs. STATE OF U.P.& ORS.  
(WITH APPLN.(S) FOR C/DELAY IN  
REFILING SLP AND OFFICE REPORT)  
CC 13217
4. I.A. NO. 1 In SLP(C)...CC 13995/2012 ASHOK KUMAR MR. DINESH KUMAR GARG  
XV FRESH-N Vs. UMED SINGH & ORS.  
(WITH APPLN.(S) FOR C/DELAY IN  
REFILING SLP AND OFFICE REPORT)  
CC 13995
5. CrI.M.P.NO.14025-14030/2012 In SLP(CrI.)...CRLMP 14025-14030/2012  
II FRESH-N VIJAY KUMAR MS. AISHWARYA BHATI  
Vs. STATE OF RAJASTHAN MS. PRAGATI NEEKHRA  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING AND OFFICE REPORT)  
CC(CrI) 14025-14030
6. CrI.M.P.NO.14522/2012 In SLP(CrI.)...CRLMP 14522/2012  
IIB FRESH-N P.RAMADAS MR. RAMESHWAR PRASAD GOYAL  
Vs. STATE OF KERALA & ANR  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING AND OFFICE REPORT)  
CC(CrI) 14522

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ADVANCE LIST OF CHAMBERS MATTERS CONTD...

7. I.A. NO. 1 In SLP(C)...CC 14688/2012 N C E R T MS. SUSHMA SURI  
III FRESH-N Vs. STATE OF U.P. & ORS. MR. VINAY GARG  
(WITH APPLN.(S) FOR C/DELAY IN  
CC 14688 REFILING SLP AND OFFICE REPORT)
8. CrI.M.P.NO.14701/2012 In SLP(CrI.)...CRLMP 14701/2012  
IIA FRESH-N BALAJI MR. S. GOWTHAMAN  
Vs. STATE TR.INSP.OF POLICE  
(WITH APPLN.(S) FOR EXEMPTION FROM  
CC(CrI) 14701 SURRENDERING)
9. I.A. NO. 1 In SLP(C)...CC 15252/2012 N.KUMAR MS. E.R. SUMATHY  
XII FRESH-N Vs. M/S NEW INDIA ASSURANCE CO.LTD.& ANR.  
CC 15252 (WITH APPLN.(S) FOR C/DELAY IN  
REFILING SLP)
10. I.A. NO. 1 In SLP(C)...CC 15326/2012 L.MOHANAM MR. S.R. SETIA  
XII FRESH-N Vs. MOHAMMED IDRIS & ORS. MR. R. SATHISH  
(WITH APPLN.(S) FOR C/DELAY IN  
CC 15326 REFILING SLP AND OFFICE REPORT)
11. I.A. NO. 1 In SLP(C)...CC 16221/2012  
IVB FRESH-N RAJINDER SINGH MS. KUSUM CHAUDHARY  
Vs. STATE OF PUNJAB & ORS.  
(WITH APPLN.(S) FOR C/DELAY IN  
CC 16221 REFILING SLP AND OFFICE REPORT)
12. CrI.M.P.NO.16569/2012 In SLP(CrI.)...CRLMP 16569/2012  
IIB FRESH-N ARVINDBHAI FAKIRBHAI PATEL MR. NIKHIL GOEL  
CC(CrI) 16569 Vs. STATE OF GUJARAT  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING AND OFFICE REPORT)
13. I.A. NO. 1 In SLP(C)...CC 17082/2012  
IVB FRESH-N D.L.SUD AND ORS MR. PIYUSH SHARMA  
Vs. M/S PUNJAB STATE ELECTRTY  
CC 17082 BOARD  
(WITH APPLN.(S) FOR C/DELAY IN  
REFILING SLP AND OFFICE REPORT)
14. I.A. NO. 1 In SLP(C)...CC 17084/2012  
XIV FRESH-N TRIBAL CO-OP.MKTG.DEV.FED.OF MR. GHAN SHYAM VASISHT  
INDIA LTD.  
CC 17084 Vs. AURO INDUSTRIES LTD.  
(WITH APPLN.(S) FOR C/DELAY IN  
REFILING SLP AND OFFICE REPORT)
15. I.A. NO. 1 In SLP(C)...CC 17169/2012  
IX FRESH-N JAWAHARLAL S/O NEMICHAND JAIN DR. SUSHIL BALWADA  
Vs. STATE OF MAHARASHTRA & ORS.  
(WITH APPLN.(S) FOR C/DELAY IN  
CC 17169 REFILING SLP)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

16. I.A. NO. 1 In SLP(C)...CC 17185/2012  
XI FRESH-N MUNEER AHMAD ALIA MARRU MR. RAMESHWAR PRASAD GOYAL  
Vs. ZAREENA BEGUM  
(WITH APPLN.(S) FOR C/DELAY IN  
REFILING SLP)  
CC 17185
17. I.A. NO. 1-2 In SLP(C)...CC 17224-17225/2012  
IX FRESH-N COMMR.NASHIK MUN.CORP. MR. SHIRISH K.DESHPANDE  
Vs. KISANGIR SHANKARGIR GOSAVI &  
ANR. MS. ABHA R. SHARMA  
(WITH APPLN.(S) FOR C/DELAY IN  
REFILING SLP AND OFFICE REPORT)  
CC 17224-17225
18. I.A. NO. 1 In SLP(C)...CC 17458/2012  
IVA FRESH-N M/S SATJAS GLOROCKS P.LTD. MR. PRAVEEN SWARUP  
Vs. M/S BHARAT ALUMINIUM CO.LTD.  
(WITH APPLN.(S) FOR C/DELAY IN  
REFILING SLP AND OFFICE REPORT)  
CC 17458
19. I.A. NO. 1 In SLP(C)...CC 17720/2012  
IVA FRESH-N VIKASH CHANDRA MS. MRIDULA RAY BHARADWAJ  
Vs. SUB-DIVISIONAL OFFICER  
(REVENUE) & ORS.  
(WITH APPLN.(S) FOR C/DELAY IN  
REFILING SLP)  
CC 17720
20. CrI.M.P.NO.19044/2012 In SLP(CrI.)...CRLMP 19044/2012  
IIB FRESH-N JATINDER MOHAN SINGH @ MOHNI MR. S.K. SABHARWAL  
Vs. U.T.CHANDIGARH  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING)  
CC(CrI) 19044
21. CrI.M.P.NO.20733/2012 In SLP(CrI.)...CRLMP 20733/2012  
IIA FRESH-N ITWARI & ORS. MS. MRIDULA RAY BHARADWAJ  
Vs. STATE OF CHHATISGARH  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING)  
CC(CrI) 20733
22. CrI.M.P.NO.20957-20959/2012 In SLP(CrI.)...CRLMP 20957-20959/2012  
IIB FRESH-N BHAKTI NIRMAL ACHARYA MAHARAJ MR. KUNAL CHATTERJI  
Vs. STATE OF WEST BENGAL & ANR  
(WITH APPLN.(S) FOR C/DELAY IN  
REFILING SLP AND OFFICE REPORT)  
CC(CrI) 20957-20959
23. CrI.M.P.NO.21025/2012 In SLP(CrI.)...CRLMP 21025/2012  
IIB FRESH-N KANIYAMKUNNEL SHAJI & ANR MR. V.K. SIDHARTHAN  
Vs. STATE OF KERALA  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING AND OFFICE REPORT)  
CC(CrI) 21025
24. CrI.M.P.NO.21057/2012 In SLP(CrI.)...CRLMP 21057/2012  
IIA FRESH-N MOTILAL MURMU & ORS. MR.GAURAV AGRAWAL  
Vs. STATE OF JHARKHAND  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING AND OFFICE REPORT)  
CC(CrI) 21057

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

25. CrI.M.P.NO.21060/2012 In SLP(CrI.)...CRLMP 21060/2012  
IIB FRESH-N BABU K.S. MR. C.K. SASI  
Vs. STATE OF KERALA  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING)  
CC(CrI) 21060
26. CrI.M.P.NO.21091/2012 In SLP(CrI.)...CRLMP 21091/2012  
II FRESH-N K.SATYANARAYANA REDDY MS.ANU GUPTA  
Vs. STATE OF A.P.  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING)  
CC(CrI) 21091
27. CrI.M.P.NO.21125/2012 In SLP(CrI.)...CRLMP 21125/2012  
IIA FRESH-N KULVINDER SINGH MR. T. MAHIPAL  
Vs. STATE OF MADHYA PRADESH  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING)  
CC(CrI) 21125
28. CrI.M.P.NO.21126/2012 In SLP(CrI.)...CRLMP 21126/2012  
IIA FRESH-N S.BASKARAN MR. BALAJI SRINIVASAN  
Vs. STATE REP BY SUPT.OF POLICE,  
SPE CBI ACB  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING)  
CC(CrI) 21126
29. CrI.M.P.NO.21176/2012 In SLP(CrI.)...CRLMP 21176/2012  
IIB FRESH-N K.S.RAJAN MR. NEERAJ SHEKHAR  
Vs. M/S S.B.TIMES & ANR.  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING AND OFFICE REPORT)  
CC(CrI) 21176
30. CrI.M.P.NO.21201/2012 In SLP(CrI.)...CRLMP 21201/2012  
IIB FRESH-N C.P.RAMANKUTTY NAIR MR.SENTHIL JAGADEESAN  
Vs. SUB INSP.OF POLICE & ANR  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING)  
CC(CrI) 21201
31. CrI.M.P.NO.21276/2012 In SLP(CrI.)...CRLMP 21276/2012  
II FRESH-N SOMCHANDRA MR. VARINDER KUMAR SHARMA  
Vs. STATE OF UTTARAKHAND  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING)  
CC(CrI) 21276
32. CrI.M.P.NO.21303/2012 In SLP(CrI.)...CRLMP 21303/2012  
II FRESH-N SYED ABDUL MOIZ MR. Y. RAJA GOPALA RAO  
Vs. STATE OF A.P.TR.INSP.OF POLICE  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING)  
CC(CrI) 21303
33. CrI.M.P.NO.21304/2012 In SLP(CrI.)...CRLMP 21304/2012  
II FRESH-N AMAR MISHRA MR. SANTOSH KUMAR TRIPATHI  
Vs. STATE OF NCT OF DELHI  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING AND OFFICE REPORT)  
CC(CrI) 21304

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

34. CrI.M.P.NO.21338/2012 In SLP(CrI.)...CRLMP 21338/2012  
II FRESH-N ATUL SOBTI MR. SYED MEHDI IMAM  
Vs. STATE OF A.P. & ANR.  
(WITH APPLN.(S) FOR C/DELAY IN  
CC(CrI) 21338 REFILING SLP AND OFFICE REPORT)
35. CrI.M.P.NO.21340/2012 In SLP(CrI.)...CRLMP 21340/2012  
II FRESH-N ANANT BRAHMACHARI MS. JYOTIKA KALRA  
Vs. UNION OF INDIA & ORS.  
(WITH APPLN.(S) FOR C/DELAY IN  
CC(CrI) 21340 REFILING SLP)
36. CrI.M.P.NO.21355/2012 In SLP(CrI.)...CRLMP 21355/2012  
IIA FRESH-N KAMESHWAR SHARMA MR. HARESH RAICHURA  
Vs. STATE OF BIHAR  
(WITH APPLN.(S) FOR EXEMPTION FROM  
CC(CrI) 21355 SURRENDERING)
37. CrI.M.P.NO.21407/2012 In SLP(CrI.)...CRLMP 21407/2012  
IIB FRESH-N BABY VARKEY MR. SAJITH. P  
Vs. STATE OF KERALA & ANR  
(WITH APPLN.(S) FOR EXEMPTION FROM  
CC(CrI) 21407 SURRENDERING AND OFFICE REPORT)
38. CrI.M.P.NO.21436/2012 In SLP(CrI.)...CRLMP 21436/2012  
II FRESH-N G.SURYA VENKATA CHALAM MR. M. VIJAYA BHASKAR  
Vs. STATE OF A.P.& ANR  
(WITH APPLN.(S) FOR EXEMPTION FROM  
CC(CrI) 21436 SURRENDERING)
39. CrI.M.P.NO.21524/2012 In SLP(CrI.)...CRLMP 21524/2012  
IIA FRESH-N INDAR MS. PRATIBHA JAIN  
Vs. STATE OF M.P.  
(WITH APPLN.(S) FOR EXEMPTION FROM  
CC(CrI) 21524 SURRENDERING)
40. CrI.M.P.NO.21532/2012 In SLP(CrI.)...CRLMP 21532/2012  
IIB FRESH-N KULJEET KAUR MR. O.P. BHADANI  
Vs. STATE OF PUNJAB & ORS.  
(WITH APPLN.(S) FOR C/DELAY IN  
CC(CrI) 21532 REFILING SLP)
41. CrI.M.P.NO.21539/2012 In SLP(CrI.)...CRLMP 21539/2012  
IIA FRESH-N MILIND JANU KHARAT MS. ANAGHA S.DESAI  
Vs. STATE OF MAHARASHTRA  
(WITH APPLN.(S) FOR EXEMPTION FROM  
CC(CrI) 21539 SURRENDERING)
42. CrI.M.P.NO.21541/2012 In SLP(CrI.)...CRLMP 21541/2012  
IIB FRESH-N VITHAL UDDAPPA PUJERI MR. SHIRISH K.DESHPANDE  
Vs. STATE OF KARNATAKA  
(WITH APPLN.(S) FOR EXEMPTION FROM  
CC(CrI) 21541 SURRENDERING)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

43. CrI.M.P.NO.21549/2012 In SLP(CrI.)...CRLMP 21549/2012  
IIB FRESH-N AJITSINH BHIMSINH RAJPUT MS. ABHA R. SHARMA  
Vs. STATE OF GUJARAT  
(WITH APPLN.(S) FOR EXEMPTION FROM  
SURRENDERING)  
CC(CrI) 21549

I.A.,CMPS,CRLMPS ETC.  
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44. I.A. NO. 10 & 8-9 In C.A.No.225/2005  
XIV CHANDER BHAN (D) BY LRS. AND MR. HARINDER MOHAN SINGH  
ORS.  
Vs. UNION OF INDIA MRS ANIL KATIYAR  
(WITH APPLN.(S) FOR DIRECTIONS &  
SUBSTITUTION FOR BRINGING ON  
RECORD LRS. OF DECEASED  
PETITIONER AND OFFICE REPORT)

WITH

I.A.NO. 33-34 & 35-36 In C.A.No.3535-3536/2005  
KUNDAN SINGH (D) THRU LRS. & ORS. MR. HARINDER MOHAN SINGH  
XIV ADJD Vs. U.O.I. & ORS. MR. KAMLENDRA MISHRA  
(WITH APPLN.(S) FOR SUBSTITUTION  
AND C/DELAY IN FILING SUBSTITUTION  
APPLN. AND OFFICE REPORT)

45. CrI.M.P.NO.21046/2012 In CrI.A.No.401/2012  
IIB MARI ANKE GOWDA & ANR DR. KAILASH CHAND  
Vs. STATE OF KARNATAKA MR. V.N. RAGHUPATHY  
(WITH APPLN.(S) FOR DELETION OF  
APPELLANT NO. 1)

46. CrI.M.P.NO.21012/2012 In CrI.A.No.842/2012  
IIB DEEN MOHAMMED MR. SATYAPAL KHUSHAL CHAND PASI  
Vs. STATE OF H.P. MS. N.ANNAPOORANI  
(WITH APPLN.(S) FOR BAIL AND  
OFFICE REPORT)

47. I.A. NO. 3 In C.A.No.1315/2010 ONGC LTD. MR. AMIT PAWAN  
XVII Vs. GUJARAT ENERGY TRANSMISSION MS. HEMANTIKA WAHI  
CORP(L)& ORS  
(WITH APPLN.(S) FOR RESTORATION  
AND OFFICE REPORT)

48. I.A. NO. 3 In C.A.No.1316/2010  
XVII OIL & NATURAL GAS CORP.LTD. MR. AMIT PAWAN  
Vs. GUJARAT ENERGY TRANSMISSION MS. HEMANTIKA WAHI  
CORP.LD.&ORS  
(WITH APPLN.(S) FOR RESTORATION)

49. I.A.NO. 3 In C.A.No.1600/2011  
STATE OF U.P.& ANR. MR. C.D. SINGH  
XI Vs. JITENDRA KUMAR SONI & ORS. MR. RAMESHWAR PRASAD GOYAL  
(WITH APPLN.(S) FOR DR. KAILASH CHAND  
IMPLEADMENT AND OFFICE REPORT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

50. CrI.M.P.NO.20181/2012 & 20182/2012 In SLP(CrI.)No.1799/2012  
IIB FRESH BHARAT BHUSHAN MALIK MR. SUBHASISH BHOWMICK  
Vs. STATE OF PUNJAB & ANR  
(WITH APPLN.(S) FOR CORRECTION IN THE  
COURT'S ORDER DATED 24.2.2012 AND  
PARA NO. 7 IN THE APPLICATION FOR  
EXEMPTION FROM SURRENDERING  
AND OFFICE REPORT)
51. I.A.NO. 1 In C.A.No.5206/2010  
IX LT.COL.SHARADCHANDRA SHANKARRAO PATIL MR. SHIVAJI M. JADHAV  
Vs. MANIK SHARADCHANDRA PATIL MR. ANIRUDDHA P. MAYEE  
(WITH APPLN.(S) FOR WITHDRAWAL  
OF CIVIL APPEAL AND OFFICE REPORT)
52. CrI.M.P.NO.18863-18864/2012 In SLP(CrI.)No.5506-5507/2012  
II A/N AZAD SINGH MS. SANDHYA GOSWAMI  
Vs. STATE OF U.P. AND ANR. MR. ABHISTH KUMAR  
(WITH APPLN.(S) FOR DELETION OF  
THE NAME OF PROFORMA RESPONDENT  
NO. 2 AND OFFICE REPORT)
53. I.A. NO. 7-9 In SLP(C)No.5649-5651/2012 REKHA JAIN MR. SIBO SANKAR MISHRA  
XIA A/N Vs. NATIOANL INSURANCE CO.LTD. & MS. SHALU SHARMA  
ORS.  
(WITH APPLN.(S) FOR DELETION OF  
THE NAME OF RESPONDENT AND OFFICE REPORT)
54. I.A.NO. 8-9 In SLP(C)No.6228-6229/2008  
IVB GURBAZ SINGH & ANR. MR. VINEET BHAGAT  
Vs. GURBACHAN KAUR & ORS. MR. GAGAN GUPTA  
(WITH APPLN.(S) FOR RESTORATION AND  
OFFICE REPORT)
55. I.A. NO. 3 & 4 & 5 In SLP(C)No.6668/2009  
XV A/N-O STATE OF RAJASTHAN & ORS. MR. IRSHAD AHMAD  
Vs. AMAR NATH PAREEK & ORS. MR. SARAD KUMAR SINGHANIA  
(WITH APPLN.(S) FOR RESTORATION &  
C/DELAY IN FILING APPLICATION FOR  
RESTORATION & DELETION OF THE  
NAME OF RESPONDENT AND OFFICE REPORT)  
(NOT TO BE LISTED BEFORE : 109, 0, 0)
56. I.A.NO. 3 In C.A.No.7228/2009  
XII NATIONAL INSURANCE COMPANY MR. B.K.SATIJA  
LTD. MR.SENTHIL JAGADEESAN  
Vs. VALARMATHI NAMBI & ORS.  
(WITH APPLN.(S) FOR DISMISAL OF APPEAL  
AND OFFICE REPORT)
- 56A. I.A.NO...In SLP(C)No.11022/2011 BADRI MR. RAMESHWAR PRASAD GOYAL  
XI Vs. SUKAI & ANR. MR. DHARAM BIR RAJ VOHRA  
(WITH APPLN.(S) FOR C/DELAY IN FILING PROCESS FEE  
AND SPARE COPY AND OFFICE REPORT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

57. I.A. NO. 2 In C.A.No.7236/2011  
XIV DANDUP WANGAIL NEGI & ORS. MR. BHASKAR Y. KULKARNI  
Vs. RAMESH CHANDER CHAJTA & ORS. MS. PRAGATI NEEKHRA  
(WITH APPLN.(S) FOR IMPLEADMENT AS  
PARTY RESPONDENT AND OFFICE  
REPORT)
58. I.A. NO. 2 In SLP(C)No.7512/2009  
XIV A/N-H SAMEER KAPOOR & ANR. MR. RISHI KESH  
Vs. STATE & ORS. MR. BALRAJ DEWAN  
(WITH APPLN.(S) FOR DELETION OF  
THE NAME OF RESPONDENT)
59. I.A. NO. 12-13 In SLP(C)No.7530-7531/2010  
IX A/N-H PRABHAKAR GONES PRABHU M/S. PAREKH & CO.  
NAVELKAR & ORS. Vs. S.S. M/S MITTER & MITTER CO.  
MR. S.C. BIRLA  
PRABHU NAVELKAR(D) BY LRS.& ORS.  
(WITH APPLN.(S) FOR DELETION OF  
THE NAME OF RESPONDENT AND  
OFFICE REPORT)
60. I.A. NO. 6 In C.A.No.8536/2009 MAMTA RAI & ORS. MRS. SANTOSH SINGH  
IV Vs. JAGANNATH PRASAD GUPTA(D) TR. MR. VISHNU SHARMA  
LRS. MR. RAJESH SINGH  
(WITH APPLN.(S) FOR WITHDRAWAL OF  
CIVIL APPEAL AND OFFICE REPORT)
61. I.A.NO. 2 In SLP(C)No.9680/2012  
XII A/N-H C. MANOHARAN MR. VIJAY KUMAR  
Vs. S. VIJAYALAKSHMI & ORS.  
(WITH APPLN.(S) FOR DELETION  
OF THE NAME OF RESPONDENT  
NO. 3 AND OFFICE REPORT)  
MR. PRASHANT BHUSHAN
- WITH  
I.A.NO. 4 In SLP(C)No.12830/2012  
XII A/N-H A. ARUMUGA NAINAR MR. VIJAY KUMAR  
Vs. S. VIJAYALAKSHMI & ORS.  
(WITH APPLN.(S) FOR DELETION  
OF THE NAME OF RESPONDENT NO. 3  
AND OFFICE REPORT)
62. CrI.M.P.NO.16703/2012 In SLP(CrI.)No.9826/2009  
IIB A/N BABU RAO MRS. VAIJAYANTHI GIRISH  
Vs. STATE OF KARNATAKA MR. V.N. RAGHUPATHY  
(WITH APPLN.(S) FOR RECALLING THE  
COURT'S ORDER AND OFFICE REPORT)
63. CrI.M.P.NO.18697/2012 In SLP(CrI.)No.10528/2010  
II A/N RAJESH KUMAR SINGH & ORS. MR. ABHISHEK CHAUDHARY  
Vs. STATE OF U.P. & ORS. MR. KAMLENDRA MISHRA  
MR. RAJ SINGH RANA  
(WITH APPLN.(S) FOR DELETION OF  
NAME OF PROFORMA RESPONDENT NOS.  
3 TO 5 AND OFFICE REPORT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

64. I.A. NO. 17-18 & 19-20 In C.A.No.10866-10867/2010  
XI M.SIDDIQ@H.M.SIDDIQ,JAMIAT  
ULAMA-I-HIND Vs. MAHANT MR. R.C. GUBRELE  
MR. B.K.SATIJA  
SURESH DAS & ORS.ETC.ETC. MR. AMIT PAWAN  
(WITH APPLN.(S) FOR INTERVENTION & MR. ANISH KUMAR GUPTA  
IMPLEADMENT AND OFFICE REPORT) MD. SHAHID ANWAR  
MR. M.R. SHAMSHAD, MR. YASH PAL DHINGRA, MR. SYED SHAHID HUSSAIN RIZVI  
MS. MANJUSHA WADHWA, MR. ASHOK K. SRIVASTAVA, MR. DHARMENDRA KUMAR SINHA
65. I.A. NO. 5-6 In SLP(C)No.17685/2010  
XI A/N-O U.P.AVAS EVAM VIKAS PARISHAD, MR. VISHWAJIT SINGH  
LUCKNOW Vs. PANDIT RAM ASHREY MR. R.D. UPADHYAY  
(D) TR.LRS.& ORS.  
(WITH APPLN.(S) FOR SUBSTITUTION  
OF L.RS OF THE DECEASED  
RESPONDENT AND C/DELAY IN FILING  
APPLN. FOR SUBSTITUTION)
66. I.A. NO. 19-24 & 25-30 In SLP(C)No.19673-19678/2009  
XIV A/N-O UNION OF INDIA ETC. MR. SHREEKANT N. TERDAL  
Vs. AJAY KUMAR & ORS.ETC. MR. R.C. KAUSHIK  
(WITH APPLN.(S) FOR SUBSTITUTION  
OF L.RS OF THE DECEASED  
RESPONDENT & C/DELAY IN FILING  
SUBSTITUTION APPLN. AND OFFICE  
REPORT)
67. I.A.NO. 1 In SLP(C)No.23185/2009  
IIV OR PRAHLAD SHIVHARE MR.ANISH KUMAR GUPTA  
Vs. SHIVDEV SINGH & ORS. MS. SHALU SHARMA  
(WITH APPLN.(S) FOR DISPENSING WITH  
SERVICE OF NOTICE ON RESPONDENT NO. 1  
AND OFFICE REPORT)
68. I.A.NO. 2 & 3 In SLP(C)No.23345/2011  
XIV PUNJAB & SIND BANK MR. ARUN AGGARWAL  
Vs. HARI SINGH MADAN & ORS. MR. CHANDER SHEKHAR ASHRI  
MR. JAGJIT SINGH CHHABRA  
(WITH APPLN.(S) FOR SUBSTITUTION AND  
SUBSTITUTED SERVICE AND OFFICE REPORT)
69. I.A.NO. 18-19 In SLP(C)No.24677-24679/2008  
IIVB A/N-O LAKHBIR SINGH & ORS. MR. AJAY KUMAR  
Vs. UNION TERRITORY,CHANDIGARH MS. KAMINI JAISWAL  
(WITH APPLN.(S) FOR SUBSTITUTION AND  
OFFICE REPORT)  
NOT TO BE LISTED BEFORE : 113, 0, 0
70. I.A.NO. 3 In SLP(C)No.27465/2009  
XI A/N-H KRANTI KUMAR SINGH & ANR. MR. AMIT ANAND TIWARI  
Vs. O.P.CHAUDHARI & ORS. MR. M.P. SHORAWALA  
(WITH APPLN.(S) FOR DELETION MR. C.D. SINGH  
OF PROFORMA RESPONDENTS AND MR. SHREE PAL SINGH  
OFFICE REPORT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

71. I.A. NO. 4 In SLP(C)No.29509/2010 RAKESH KUMAR MS. SHOBHA  
IVB Vs. HATTI SINGH & ORS. MR. BALBIR SINGH GUPTA  
(WITH APPLN.(S) FOR DIRECTIONS  
AND OFFICE REPORT)

72. I.A. NO. 2-3 In SLP(C)No.30337-30344/2008  
IVB A/N-H STATE OF HARYANA & ORS. MS. NARESH BAKSHI  
Vs. BHAWANI SAHAI & ORS. ETC. ETC. MR. AJAY KUMAR  
MR. ANIS AHMED KHAN  
(WITH APPLN.(S) FOR RESTORATION  
AND OFFICE REPORT)

73. I.A.NO. 2 In SLP(C)No.32738/2009  
NATIONAL INSURANCE CO.LTD. MR. SUDHIR KUMAR GUPTA  
XII A/N-H Vs. VELLAISAMY & ANR.  
(WITH APPLN.(S) FOR DELETION OF  
NAME OF RESPONENT NO. 2 AND OFFICE REPORT)

OTHERS

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74. W.P(CrI.)No.21/2011 MOHD.SHARIF & ANR. MR. DEBASIS MISRA  
X Vs. UNION OF INDIA & ORS. MR. E.C. AGRAWALA  
  
(OFFICE REPORT ON DEFAULT)

WITH  
W.P(CrI.)No.22/2011 MAHESH CHAND TYAGI & ORS. MR. DEBASIS MISRA  
X Vs. UNION OF INDIA & ORS. MR. E.C. AGRAWALA  
  
(OFFICE REPORT ON DEFAULT)

75. T.P.(C) No.99/2012 R.SANDHYA MR. A.VENAYAGAM BALAN  
XVIA OR Vs. R.RAJEEVKUMAR  
  
(OFFICE REPORT ON DEFAULT)

76. T.P.(C) No.103/2011 GEETA AGGARWAL MR. SAURABH TRIVEDI  
XVIA Vs. KAPIL VARSHNEY  
  
(OFFICE REPORT ON DEFAULT)

77. C.A.No.110-129/2010 SPL.DY.COLLECTOR(LA),S.R.B.C. MS. C.K. SUCHARITA  
XIIA NANDYAL MR. G.N.REDDY  
Vs. P.VENKATA RAMI REDDY & ORS.  
  
(OFFICE REPORT ON DEFAULT)

WITH  
C.A.No.130/2010 K.RAMAVEERA REDDY MR. G.N.REDDY  
XIIA Vs. SPECIAL DY.COLLECTR.,L.R.B.C.N., A.P. MS. C.K. SUCHARITA  
  
(OFFICE REPORT ON DEFAULT)

WITH  
C.A.No.131/2010 K.BALA ROSI REDDY MR. G.N.REDDY  
XIIA Vs. SPECIAL DY. COLLECTR., L.R.B.C.N., A.P. MS. C.K. SUCHARITA  
  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

78. SLP(C)...CC 462/2012 STATE OF H.P AND ORS MR. ROHIT KUMAR SINGH  
XIV Vs. NARAIN DAS

(OFFICE REPORT ON DEFAULT)

79. T.P.(Crl.) No.494/2011 VED PRAKASH DR. SUSHIL BALWADA  
XVIA OR Vs. TATA MOTORS FINANCE LTD.

(OFFICE REPORT ON DEFAULT)

80. Crl.A.No.684-685/2008 STATE OF U.P. MR. ARDHENDUMAULI KUMAR PRASAD  
II OR Vs. RAGHUNANDI ETC.

(OFFICE REPORT ON DEFAULT)

81. SLP(C)No.807/2007 STATE OF KERALA & ORS. MR. P.V. DINESH  
XIA Vs. JOSE PAUL & ANR.

(OFFICE REPORT ON DEFAULT)

WITH  
SLP(C)No.813/2007 STATE OF KERALA & ORS. MR. P.V. DINESH  
XIA Vs. T. MOHAMMED & ANR

(OFFICE REPORT ON DEFAULT)

WITH  
SLP(C)No.817/2007 STATE OF KERALA & ORS. MR. P.V. DINESH  
XIA Vs. K.K. JALAJA & ORS.

(OFFICE REPORT ON DEFAULT)

82. C.A.No.818/2012 UNION OF INDIA & ORS. MRS ANIL KATIYAR  
XVII Vs. LT. COL JAGTAR SINGH

(OFFICE REPORT ON DEFAULT)

82A. SLP(C)No.880/2012 SULTAN SINGH & ORS. MR. SATYENDRA KUMAR  
IVB OR Vs. STATE OF HARYANA & ORS.

(OFFICE REPORT ON DEFAULT)

83. C.A.No.972/1981 JAGDISH CHANDRA GIRJASHANKER MR. VIMAL CHANDRA S. DAVE  
IX Vs. MOHANBHAI HATHIBHAI (DEAD) THROUGH LRS.

(OFFICE REPORT FOR DIRECTIONS)

84. C.A.No.1109/1979 MAHADEO SAVLARAM SHELKE & ORS.  
IX Vs. POONA MUNICIPAL CORPN.

(OFFICE REPORT FOR DIRECTIONS)

85. Crl.A.No.1074-1075/2009 KRISHAN KUMAR MR. SHASHI BHUSHAN, A.C.  
II Vs. STATE OF RAJASTHAN MS. PRAGATI NEEKHRA

(OFFICE REPORT FOR DIRECTIONS)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

85A. T.P.(C) No.1170/2009 INDIAN OIL CORPORATION LTD. & ANR.  
XVIA OR Vs. JOTHI TRADERS & ORS. MRS. PRIYA PURI

(OFFICE REPORT ON DEFAULT)

86. T.P.(C) No.1204/2010 PRERNA SINGH MR. SAURABH MISHRA  
XVIA OR Vs. PRASHANT KUMAR

(OFFICE REPORT ON DEFAULT)

87. SLP(C)No.1242-1248/2010 KAPIL DEV ETC.ETC. MR. T. MAHIPAL  
XI Vs. STATE OF U.P.& ORS.ETC. MR. ANUVRAT SHARMA

(OFFICE REPORT ON DEFAULT)

NOT TO BE LISTED BEFORE : 116, 0, 0

88. SLP(Cr1.)No.1379/2011 PREM CHAND MR. AMBHOJ KUMAR SINHA  
II OR Vs. STATE OF U.P.& ORS. MR. M.R. SHAMSHAD

(OFFICE REPORT ON DEFAULT)

89. C.A.No.1406/2007 COMMR TAXES OFFICER, JODHPUR MR. SUSHIL KUMAR JAIN  
IIIA OR Vs. M/S.SECY.PASCHIMI RAJ DU. MR. P.V. YOGESWARAN  
UTPADAK S.S.L.

(OFFICE REPORT ON DEFAULT)

WITH  
C.A.No.1408/2007 ASSTT.COMNR.,SPL.CIRCLE COMMERCIAL TAXES MR. SUSHIL KUMAR JAIN  
IIIA Vs. M/S KOTA ZILA DUGDH UTPADAK S.S.LTD,KOTA MR. GHANSHYAM JOSHI

(OFFICE REPORT ON DEFAULT)

90. SLP(Cr1.)...CRLMP 1453/2012  
IIA OR LOKENDRA SINGH SOLANKI MR. NIRAJ SHARMA  
Vs. STATE OF M.P.

CC(Cr1) 1453 (OFFICE REPORT ON DEFAULT)

91. C.A.No.1465/2010 NEERAJ DANGI MR. SURYA KANT  
XVII Vs. JAGSI RAM & ORS. MS. AISHWARYA BHATI  
MR. BANKEY BIHARI

(OFFICE REPORT FOR DIRECTIONS)

92. C.A.No.1628/2011 ORIENTAL INSURANCE CO.LTD. MR. M.J. PAUL  
XV Vs. CHINNAPONNU & ORS.

(OFFICE REPORT ON DEFAULT)

NOT TO BE LISTED BEFORE : 117,121, 0

93. C.A.No.1672/2010 PURNYA KALA DEVI MR. JATIN ZAVERI  
XIV Vs. STATE OF ASSAM & ANR. M/S CORPORATE LAW GROUP

(OFFICE REPORT FOR DIRECTIONS)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

94. SLP(Cr1.)...CRLMP 1917/2012 GANESH MR. RAJEEV KUMAR BANSAL  
IIA OR Vs. STATE OF M.P.

CC(Cr1) 1917 (OFFICE REPORT ON DEFAULT)

95. SLP(Cr1.)No.2075-2079/2012 HARJIT SINGH MR.PRAKASH KUMAR SINGH  
IIB Vs. SHAMSHER SINGH @ SHERA & ORS. M/S. DELHI LAW CHAMBERS

(OFFICE REPORT FOR DIRECTIONS)

96. C.A.No.2097/2008 M/S TATA STEEL LIMITED MRS MANIK KARANJAWALA  
XVII Vs. ORISSA ELECT.REGULATORY COMMISSION &ORS. MR. RAJ KUMAR MEHTA  
MR.RUTWIK PANDA

(OFFICE REPORT FOR DIRECTIONS)

97. C.A.No.2198/2011 BHARAT SANCHAR NIGAM LTD. & ORS. MR PAVAN KUMAR  
XIIIA Vs. D. SATYANARAYANA & ORS. MR. G. RAMAKRISHNA PRASAD

(OFFICE REPORT ON DEFAULT)

98. SLP(Cr1.)No.2353/2012 MAYA ALIAS SUMAN LATA MR.PRAVEEN CHATURVEDI  
II OR Vs. STATE OF U.P. & ORS. MR. ABHISTH KUMAR

(OFFICE REPORT ON DEFAULT)

99. C.A.No.2368/2010 BISHUNDEV SINGH MR. R.D. UPADHYAY  
XVI Vs. TILKAMANJHI UNIVERSITY, BHAGALPUR & ORS. MR. DHARMENDRA KUMAR SINHA

(OFFICE REPORT ON DEFAULT)

100. C.A.No.2418-2419/2008 KISHAN CHAND GUPTA(DEAD)BY MR. SIDDHARTHA CHOWDHURY  
XIV LRS & ORS. M/S SAHARYA & CO.  
Vs. UNION OF INDIA & ORS. MS. RACHANA SRIVASTAVA  
MR. PRAVEEN SWARUP

(OFFICE REPORT FOR DIRECTIONS) MR TARUN JOHRI

WITH

C.A.No.2729/2008 PREM CHAND GUPTA(D) BY LRS.& ORS. MR. SIDDHARTHA CHOWDHURY  
XIV Vs. UNION OF INDIA & ORS. M/S SAHARYA & CO.  
MR TARUN JOHRI  
MS. RACHANA SRIVASTAVA  
MR. PRAVEEN SWARUP

NOT TO BE LISTED BEFORE : 111, 0, 0

(OFFICE REPORT FOR DIRECTIONS)

101. SLP(Cr1.)No.2512-2514/2011 C.B.I MR. ARVIND KUMAR SHARMA  
IIB OR Vs. VIJAY KUMAR MEHRA & ORS. ETC. MR. ARVIND MINOCHA  
ETC. MR. M.A.CHINNASAMY

(OFFICE REPORT FOR DIRECTIONS)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

102. C.A.No.2584/2011 SHAIK KAREEM MR. V.N. RAGHUPATHY  
XIIA Vs. MOHD.KHURSHEED ALI (D) BY LRS. MRS.D. BHARATHI REDDY  
  
(OFFICE REPORT ON DEFAULT)
103. SLP(Cr1.)No.3104/2010 KANTHASAMY M/S.MAHALAKSHMI BALAJI & CO.  
IIA OR Vs. M.TINAKARAN & ORS. MR. NARENDRA KUMAR  
  
(OFFICE REPORT ON DEFAULT)
104. SLP(Cr1.)No.3140/2009 UNION OF INDIA MRS ANIL KATIYAR  
IIA OR Vs. MS LE MOLGNE DOMETILE  
  
(OFFICE REPORT ON DEFAULT)
105. C.A.No.3161-3162/2008 M/S ITC LIMITED MR. RAJAN NARAIN  
IIIA Vs. STATE OF U.P.& ORS. MR. GUNNAM VENKATESWARA RAO  
  
(OFFICE REPORT ON DEFAULT)
106. C.A.No.3467-3468/2010 SMT. NOORUNISSA BEGUM M/S MITTER & MITTER CO.  
XIIA OR Vs. BRIJ KISHORE SANGHI MR. ANIL KUMAR TANDALE  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.3471/2010 B. RAM MOHAN REDDY. MS. PROMILA  
XIIA Vs. C.V.S.SUBHA RAO MRS. SUDHA GUPTA  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.3469-3470/2010 MOHAMMED ISHAQUE M/S MITTER & MITTER CO.  
XIIA Vs. AMINA ANJUM MR. ANNAM D.N. RAO  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.3473/2010 BASANTHI DEVI BAJAJ M/S MITTER & MITTER CO.  
XIIA Vs. BHAGWANDAS D.MEHTA & BROS.HUF MR. AMIT PAWAN  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.3472/2010 L.SESHAGIRI RAO MR. T.V. RATNAM  
XIIA Vs. K. ANNAPURNAMMA (DEAD) BY LR. MR. ABHIJIT SENGUPTA  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.3474-3475/2010 SUNIL KUMAR M/S MITTER & MITTER CO.  
XIIA Vs. JAMEELA KHANAM @ ANWAR & ANR. MS.T.ANAMIKA  
MS. C.K. SUCHARITA  
  
(OFFICE REPORT ON DEFAULT)
107. SLP(C)No.3527/2012 SRISHTI SOLKAR & ANR MR. BALRAJ DEWAN  
XIV OR Vs. MAHAVIR SR.MODEL SCHOOL & ORS.  
  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

108. C.A.No.3829/2011 BINDESHWARI CHAUDHARY MR. M.A.CHINNASAMY  
XVI Vs. STATE OF BIHAR & ORS. MR. GOPAL SINGH  
MS. SUSHMA SURI  
(OFFICE REPORT ON DEFAULT)
109. C.A.No.4264/2011 COMMR.OF CEN.EXC &CUSTOMS,  
VADODARA-I MR. B. KRISHNA PRASAD  
III Vs. GUJARAT PETROSYTHESE LTD. MR.M.P.DEVANATH  
(OFFICE REPORT ON DEFAULT)
110. C.A.No.4279/2008 TATA STEEL LTD. & ANR. MRS MANIK KARANJAWALA  
XVII Vs. JHARKHAND STATE ELECT.REGU.COMMISSION MS. MALINI PODUVAL  
(OFFICE REPORT FOR DIRECTIONS)
111. C.A.No.4411/2011 MITHILESH KUMAR PATH MR. T. MAHIPAL  
XVI Vs. UNION OF INDIA & ORS. MR. SHREEKANT N. TERDAL  
(OFFICE REPORT ON DEFAULT)
112. C.A.No.4415/2011 MANISH SHARMA MR. VINAY GARG  
XIV Vs. DIRECTOR DEPTT.OF MEDICAL EDU.& RESEARCH  
(OFFICE REPORT ON DEFAULT)
113. C.A.No.4435/2009 COMMR.OF CEN.EXC.SER.TAX.RAIGAD MRS ANIL KATIYAR  
III Vs. M/S ISPAT INDUSTRIES LTD. MR. E.C. AGRAWALA  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.6759/2009 COMMR.OF CEN.EXC.SER.TAX & MRS ANIL KATIYAR  
III CUS. Vs. M/S ISPTAT MR. E.C. AGRAWALA  
INDUSTRIES LTD.& ANR.  
(OFFICE REPORT ON DEFAULT)
114. C.A.No.4472/2010 K.M. HAMS A BEEVI MR. SUBRAMONIUM PRASAD  
XIA Vs. MADHUSHDUANAN & ORS. DR. NAFIS A. SIDDIQUI  
(OFFICE REPORT ON DEFAULT)
- NOT TO BE LISTED BEFORE : 125, 0, 0
115. SLP(C)...CC 4485/2011  
XII CHAIRMAN-CUM-MD, TNHB AND ANR. MR. T. HARISH KUMAR  
Vs. P. KASINATHAN  
CC 4485 (OFFICE REPORT FOR DIRECTIONS)
116. SLP(Cr1.)No.4653/2012 RAM VILAS AND ORS. MR. RAVINDRA S. GARIA  
II OR Vs. STATE OF UTTAR PRADESH AND  
ANR.  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

117. C.A.No.4848/2011 LT. COL. TAPAN CHATOPADHYAY MR.PRAKASH KUMAR SINGH  
XVII Vs. UNION OF INDIA & ORS.

(OFFICE REPORT ON DEFAULT)

118. SLP(Cr1.)...CRLMP 4885/2012 NITIN MR. KUNAL VERMA  
IIA OR Vs. STATE OF M.P.

CC(Cr1) 4885 (OFFICE REPORT ON DEFAULT)

119. C.A.No.4896/2010 DEPARTMENT OF TELE MR. ARVIND KUMAR SHARMA  
XVII COMMUNICFATIONS  
Vs. ARVIND MILLS LTD. & ANR.

(OFFICE REPORT ON DEFAULT)

120. SLP(Cr1.)No.4932/2011 SUDIP PURAN RAINA MR. ANUPAM LAL DAS  
IIA OR Vs. STATE OF MAHARASHTRA & ANR. MS. ASHA GOPALAN NAIR

(OFFICE REPORT ON DEFAULT)

121. SLP(C)No.4994/2011 STATE OF PUNJAB & ORS. MR. JAGJIT SINGH CHHABRA  
IVB OR Vs. GURBACHAN SINGH & ORS. MR. RAMESHWAR PRASAD GOYAL

(OFFICE REPORT ON DEFAULT)

122. C.A.No.4997-4998/2009 KARUPPIAH MR. V.N. RAGHUPATHY  
XII Vs. ARUMUGAM MR. VIJAY KUMAR

(OFFICE REPORT ON DEFAULT)

123. C.A.No.4999/2009 PURUSHOTHAMAN P.K.& ORS. MR. D. MAHESH BABU  
XIA Vs. STATE OF KERALA TR.SEC.DEP.OF MS. BINA MADHAVAN  
FIN.& ANR.

(OFFICE REPORT FOR DIRECTIONS)

124. C.A.No.5071/2011 CENTRAL INDUSTRIAL SECURITY FORCE MR. SHREEKANT N. TERDAL  
XIV Vs. HARGOVIND SINGH

(OFFICE REPORT ON DEFAULT)

125. C.A.No.5104-5105/2011 R.LALTHAZUALA DR. KAILASH CHAND  
XIV Vs. NEW INDIA ASSURANCE CO.LTD. & ANR. MR. M.K. DUA

(OFFICE REPORT ON DEFAULT)

126. C.A.No.5160/2009 PARMOD KUMAR & ANR. MR. BIJAN KUMAR GHOSH  
XVI Vs. STATE OF BIHAR & ORS. MR. GOPAL SINGH

MR. C.D. SINGH  
MR. NAVIN PRAKASH

(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

127. C.A.No.5163/2009 AMITABH MR. SHIV SAGAR TIWARI  
XVI Vs. STATE BANK OF INDIA & ORS. MR. R.N. KESHWANI  
  
(OFFICE REPORT ON DEFAULT)
128. C.A.No.5213/2009 RESAPU ATCHIYA REDDY MR. Y. RAJA GOPALA RAO  
XIIA Vs. GUDLA MANGAMMA & ANR. MS.ANU GUPTA  
  
(OFFICE REPORT ON DEFAULT)
129. C.A.No.5217-5218/2009 UNIWORTH INTL. LTD & ANR. MR.RUPESH KUMAR  
III Vs. COMMISSIONER OF CENT.EXCISE, NAGPUR MR. B. KRISHNA PRASAD  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.5593-5595/2009 UNIWORTH TEXTILES LTD. ETC.ETC. MR.RUPESH KUMAR  
III Vs. C.C.E., NAGPUR MR. B. KRISHNA PRASAD  
  
(OFFICE REPORT ON DEFAULT)
130. C.A.No.5275-5276/2010 GIRIJESH PRASAD YADAV & ANR. MR. T. MAHIPAL  
XVI OR Vs. RAMJHARI DEVI & ANR. MR. RANBIR SINGH YADAV  
  
(OFFICE REPORT ON DEFAULT)
131. C.A.No.5304/2012 UNION OF INDIA & ORS. MR. ARVIND KUMAR SHARMA  
XVI Vs. SHYAMLAL ROY MR. MITHILESH KUMAR SINGH  
  
(OFFICE REPORT ON DEFAULT)
132. C.A.No.5319/2011 LAND ACQ. COLLECTOR  
XIV (SOUTH-WEST) & ORS. MS. RACHANA SRIVASTAVA  
Vs. AMIR CHAND SINGLA & ANR. MS. N.ANNAPOORANI  
  
(OFFICE REPORT ON DEFAULT)
133. C.A.No.5337/2010 M/S VISHAL INDUSTRIES MR. PRAVEEN KUMAR  
IIIA Vs. COMM.R. TRADE TAX, U.P. MR. GUNNAM VENKATESWARA RAO  
  
(OFFICE REPORT ON DEFAULT)
134. SLP(C)No.5341/2006 GOVT. OF A.P. & ANR. MS. C.K. SUCHARITA  
XIIA OR Vs. D. CHIRANJEEVI BABU & ANR. MR. T.V. RATNAM  
  
(OFFICE REPORT ON DEFAULT)
135. C.A.No.5343/2009 MANALI LEATHERS PVT.LTD. MRS. NANITA SHARMA  
XVII Vs. M/S. KLM CARGO MR. PRAMOD DAYAL  
  
(OFFICE REPORT FOR DIRECTIONS)
136. C.A.No.5351/2009 STATE OF ORISSA & ORS. MR. SHIBASHISH MISRA  
XIA Vs. SARANGADHAR RAIGURU & ORS. MR. SATYA MITRA GARG  
MR. SIDDHARTHA CHOWDHURY  
MR. SHIBASHISH MISRA  
  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

137. C.A.No.5354/2011 TITAN PLAST(P) LTD.& ANR MR. SUDARSHAN SINGH RAWAT  
IIIA OR Vs. COMMERCIAL TAX OFFICER & ORS. MR. G.N.REDDY

(OFFICE REPORT ON DEFAULT)

138. C.A.No.5355-5357/2009 STATE OF KERALA & ORS. MS. BINA MADHAVAN  
XIA Vs. T.K.SHAHUL HASSAN MUSSALIAR & ANR. MS. SHARMILA UPADHYAY  
MR. JOGY SCARIA

(OFFICE REPORT ON DEFAULT)

139. SLP(Crl.)...CRLMP 5389/2012  
IIA OR PRAMOD MISHRA @ PARMOD MISHRA MR. M.P. JHA  
Vs. STATE OF BIHAR

CC(Crl) 5389 (OFFICE REPORT ON DEFAULT)

140. SLP(Crl.)No.5405/2012 STATE OF NCT OF DELHI MR. B.V. BALARAM DAS  
II OR Vs. IRSHAD AHMED MALIK

(OFFICE REPORT ON DEFAULT)

141. C.A.No.5435-5436/2010 KASHINATH & ORS. MS. KIRAN SURI  
IVA Vs. SPL.LAND ACQ.OFFICER,KARNATAKA & ANR.ETC MR. SANJAY R. HEGDE

(OFFICE REPORT ON DEFAULT)

142. C.A.No.5580/2009 VIRAL C SHAH MR. ASHOK MATHUR  
XVII Vs. UNITED INDIA INSURANCE CO.LTD. MR. DEBASIS MISRA

(OFFICE REPORT FOR DIRECTIONS)

143. C.A.No.5655/2007 AYAN CHATTERJEE MR. ABHIJIT SENGUPTA  
XVI Vs. FUTURE TECHNOLOGY FOUNDATION INC.&ORS. MRS. SUMITA RAY

(OFFICE REPORT ON DEFAULT)

144. SLP(Crl.)...CRLMP 5662/2012 PRAKASH BARIYANI MR. SHAKIL AHMED SYED  
IIA OR Vs. M.R. DARIYANI

CC(Crl) 5662 (OFFICE REPORT ON DEFAULT)

145. C.A.No.5688/2009 MANISHA SHARMA & ORS. MR. SUDHIR KULSHRESHTHA  
IV Vs. STATE OF M.P.& ORS. MS. VIBHA DATTA MAKHIJA  
MR. K. RAJEEV

(OFFICE REPORT ON DEFAULT)

146. SLP(Crl.)No.5716/2010 BALWANT RAI DR. KAILASH CHAND  
IIB OR Vs. STATE OF U.T. CHANDIGARH

(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

147. C.A.No.5734-5735/2011 SURYA NANDAN PRASAD & ORS. MR. HIMANSHU SHEKHAR  
XVI Vs. STATE OF BIHAR & ORS. MR. AMIT PAWAN  
MR. GOPAL SINGH  
(OFFICE REPORT ON DEFAULT)
148. C.A.No.5758/2009 SHYAMAL KANTI DAS MS. MRIDULA RAY BHARADWAJ  
XVI Vs. SANKAR KUMAR GHOSH & ORS. MR.RUPESH KUMAR  
MR. ABHIJIT SENGUPTA  
(OFFICE REPORT ON DEFAULT)
149. C.A.No.5773/2009 A.TAJUDEEN MR. R. NEDUMARAN  
XII Vs. UNION OF INDIA MR. B.V. BALARAM DAS  
(OFFICE REPORT ON DEFAULT)
150. C.A.No.5776/2009 SECRETARY(REVENUE) & ANR. MR. B. KRISHNA PRASAD  
XII Vs. SHRI SYED LIAQUATH PEERAN MR. RAJESH KUMAR  
MEMBER (J)&ANR  
(OFFICE REPORT ON DEFAULT)
151. SLP(Cr1)...CRLMP 5787/2012 KOLAHAL PRASAD MR. T. MAHIPAL  
IIA OR Vs. STATE OF BIHAR  
CC(Cr1) 5787 (OFFICE REPORT ON DEFAULT)
152. C.A.No.5815/2009 ASST.EXCISE COMMISSIONER & MS. BINA MADHAVAN  
XIA ORS. MR.HIMINDER LAL  
Vs. ESTHAPPAN CHERIAN & ANR.  
(OFFICE REPORT ON DEFAULT)
153. C.A.No.5818/2009 S. SAKUNTALA DEVI (DEAD) MR. Y. RAJA GOPALA RAO  
XVII THROUGH LRS.  
Vs. K. NARASIMHA RAO & ORS.  
(OFFICE REPORT ON DEFAULT)
154. C.A.No.5819/2009 K.SHANMUGAM AND ORS MR. V. BALACHANDRAN  
XII Vs. MA.MU.A.VEE.SEETHATRUST MRS.REVATHY RAGHAVAN  
REP.BY ITS TRUSTEE, CHOKALINGAM  
(OFFICE REPORT ON DEFAULT)
155. C.A.No.5853-5854/2008 RAVINDRA KUMAR SRIVASTAVA MS. PRATIBHA JAIN  
IV Vs. STATE OF M.P & ORS MR. B.S. BANTHIA  
(OFFICE REPORT ON DEFAULT)
156. C.A.No.5866/2008 SUPERINTENDING ENGR.T.N. MR. B.BALAJI  
XII ELECTRICITY BRD. MR. M.A.CHINNASAMY  
Vs. LAKSHMI MILLS COMPANY LTD.  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

157. C.A.No.5988/2009 M/S ULTRA PACK MR.M.P.DEVANATH  
III Vs. COMM.R.OF CEN.EXC.HYDERABAD MR. B. KRISHNA PRASAD  
  
(OFFICE REPORT ON DEFAULT)
158. C.A.No.5995/2009 N. VEDAVATHI MR. V.N. RAGHUPATHY  
IVA Vs. K. INDIRA DEVI MR. RAJESH MAHALE  
  
(OFFICE REPORT ON DEFAULT)
159. C.A.No.5996/2009 V.M. MANOMANI & ORS. MR. ROMY CHACKO  
IVA Vs. SHANTHI MR. V.N. RAGHUPATHY  
  
(OFFICE REPORT FOR DIRECTIONS)
160. C.A.No.6057/2009 SALEM TEXTILES LTD. MR. ABHIJIT SENGUPTA  
XIIIA Vs. M/S. SAI RAM COTTON SYNDICATE MR. G. RAMAKRISHNA PRASAD  
& ORS.  
(OFFICE REPORT ON DEFAULT)
161. C.A.No.6060/2008 ISHTIYAQ HASAN MR. AFTAB ALI KHAN  
IV Vs. BD. OF SECONDARY EDUCATION & MR. RAKESH K. SHARMA  
ANR.  
(OFFICE REPORT ON DEFAULT)
162. C.A.No.6076/2010 KASHBAI TUKARAM KARVAR & ORS. MR. SHIVAJI M. JADHAV  
IX Vs. NIVRUTI & ORS.  
  
(OFFICE REPORT FOR DIRECTIONS)
163. C.A.No.6078/2009 B.SIDDAPPA MR. RAJESH MAHALE  
IVA Vs. M.D.,KSRTC,BANGALORE MR. S.N. BHAT  
  
(OFFICE REPORT FOR DIRECTIONS)
164. C.A.No.6107/2009 TRILOK PAL SINGH(D) TR.LRS. MRS. SANTOSH SINGH  
IV Vs. BAITAL SINGH & ORS. MR. M.P. JHA  
  
(OFFICE REPORT ON DEFAULT)
165. C.A.No.6150-6151/2009 KRISHNA MOHAN & ORS. MR. PRADEEP MISRA  
XI OR Vs. RAM CHANDRA & ORS. MR. SHAKIL AHMED SYED  
(OFFICE REPORT ON DEFAULT)
166. C.A.No.6215/2009 PARLAPALLI HANUMANTHU MR. V.N. RAGHUPATHY  
XIIIA Vs. COMM.R.OF ENDOWMENTS & ORS. MS. C.K. SUCHARITA  
MR. G.N.REDDY  
(OFFICE REPORT ON DEFAULT)
167. C.A.No.6219/2009 SUNIL MR. ARUN KUMAR BERIWAL  
IV Vs. NATIONAL INSURANCE CO.LTD & DR. MEERA AGARWAL  
ORS.  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

168. C.A.No.6220/2008 FAHIM AHMAD & ORS. MR. ANIL K. CHOPRA  
X OR Vs. UNITED INDIA INSURANCE CO. MR. CHANDER SHEKHAR ASHRI  
LTD. & ORS.  
(OFFICE REPORT ON DEFAULT)
169. C.A.No.6228-6229/2009 C.C.E.,MUMBAI MR. B. KRISHNA PRASAD  
III Vs. M/S.CONWOOD PRE-FAB PVT.LTD.& ANR. MR. E.C. AGRAWALA  
(OFFICE REPORT ON DEFAULT)
170. C.A.No.6237/2009 COMM.R.OF CEN.EXCISE-II,MEERUT MRS ANIL KATIYAR  
III Vs. M/S CENTURY LAMINATING CO.LTD. MR. SUDARSHAN SINGH RAWAT  
(OFFICE REPORT ON DEFAULT)
171. C.A.No.6243-6244/2009  
XII M/S CHITHIRALA SUBRAMANIAM C. MS. A. SUMATHI  
FOUNDN.&ANR  
Vs. R.JAYAKUMAR & ORS. MR. S. RAVI SHANKAR  
(OFFICE REPORT ON DEFAULT)
172. C.A.No.6245/2009 STATE OF T.NADU & ORS. MR. B. BALAJI  
XII Vs. P. VIJAYAKUMAR MR. ROMY CHACKO  
(OFFICE REPORT ON DEFAULT)
173. C.A.No.6270/2008 UNITED INDIA INSURANCE CO. MR. DEBASIS MISRA  
IV LTD. MR. ANIL NAG  
Vs. RAGHBIR KAUR & ORS.  
(OFFICE REPORT ON DEFAULT)
174. C.A.No.6300/2009 JAYESH H.PANDYA & ANR. MR. VIKAS MEHTA  
IX Vs. SUBHTEX INDIA LIMITED & ORS. MRS URMILA SIRUR  
(OFFICE REPORT FOR DIRECTIONS)
175. C.A.No.6346/2009 BOHRA MASJID & ANR. MR. NIRAJ SHARMA  
IV Vs. PARASMAL (D) THRU LRS. & ORS. MS. K.V.BHARATHI UPADHYAYA  
(OFFICE REPORT ON DEFAULT)
176. SLP(C)No.6359/2007 NATIONAL INSURANCE CO.LTD. MS. SHALU SHARMA  
IVB Vs. DHANO DEVI & ORS. MR. P.N. PURI  
(OFFICE REPORT ON DEFAULT)
177. C.A.No.6387/2009 K.S.I.AREA DEVELOPMENT BOARD MS. KIRAN SURI  
IVA ETC. MR. E.C. VIDYA SAGAR  
Vs. M.SRINIVASA REDDY & ANR. ETC  
(OFFICE REPORT FOR DIRECTIONS)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

178. C.A.No.6424/2008 CHIEF G.M., STATE BANK OF MR. SANJAY KAPUR  
XVI INDIA & ORS. MR.MANISH KUMAR SARAN  
Vs. ANAND KUMAR  
  
(OFFICE REPORT ON DEFAULT)
179. C.A.No.6476/2008 ARCHANA DEVI & ANR. MS. MRIDULA RAY BHARADWAJ  
IV Vs. STATE OF M.P.& ORS. MR. AMIT PAWAN  
  
(OFFICE REPORT ON DEFAULT)
180. C.A.No.6505/2008 NIKHILESH DAS MRS SARLA CHANDRA  
XIV Vs. STATE OF TRIPURA & ORS. MR. GOPAL SINGH  
MR. Y. RAJA GOPALA RAO  
  
(OFFICE REPORT FOR DIRECTIONS)
181. SLP(C)...CC 6524/2011 EXEC.ENG.& ADMN.OFFR. MR. T. HARISH KUMAR  
XII TIRUNELVELI HNG.UNT  
Vs. ARUN RAMANATHAN & ANR  
  
CC 6524 (OFFICE REPORT FOR DIRECTIONS)
182. C.A.No.6532/2008 GUNTUR COMMUNICATION MS. PROMILA  
XVII NETWORK(P) LTD. Vs. M/S MS. VIBHA DATTA MAKHIJA  
RAGHAVENDRA CABLE NETWORK & ANR. MR. RAJESH SRIVASTAVA  
  
(OFFICE REPORT ON DEFAULT)
183. C.A.No.6624/2008 MANJU & ORS. MR. DHARAM BIR RAJ VOHRA  
IV Vs. GIRDHARI LAL & ANR. MR. P.N. PURI  
MR. SANJAY JAIN  
  
(OFFICE REPORT ON DEFAULT)
184. C.A.No.6645/2008 BHARTI AIRTEL LTD. MR. NAVIN CHAWLA  
XVII Vs. SOCIETY OF CATALYSTS & ANR. MS. MADHUMITA BHATTACHARJEE  
  
(OFFICE REPORT FOR DIRECTIONS)
- WITH  
C.A.No.6597/2008 STAR INDIA(P) LTD. MRS MANIK KARANJAWALA  
XVII Vs. SOCIETY OF CATALYSTS & ANR. MS. MADHUMITA BHATTACHARJEE  
(OFFICE REPORT FOR DIRECTIONS)
185. C.A.No.6688/2008 JAI KUMAR MR. SHIV SAGAR TIWARI  
IV Vs. RAJENDRA KUMAR MR. SHANKAR DIVATE  
  
(OFFICE REPORT ON DEFAULT)
186. C.A.No.6702/2008 AJIT SINGH (D) BY LRS. MR. KAMLENDRA MISHRA  
XIV Vs. PADMA BHANDARI(D) & ORS. MR. PRAMOD DAYAL  
MR. RAJAN NARAIN  
  
(OFFICE REPORT FOR DIRECTIONS)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

187. SLP(Cr1.)...CRLMP 6844/2012 GULAB SAO & ANR MR. T. MAHIPAL  
IIA OR Vs. STATE OF JHARKHAND  
  
CC(Cr1) 6844 (OFFICE REPORT ON DEFAULT)
188. C.A.No.6887/2008 CHANDER DEV & ORS. MR. E.C. AGRAWALA  
XIV Vs. STATE OF H.P. MR. NARESH K. SHARMA  
  
(OFFICE REPORT FOR DIRECTIONS)
189. C.A.No.6893/2008 SHRUTI VIHAR MEMBERS WELFARE MS. GARIMA PRASHAD  
XVII ASSOcn. Vs. SRI RAM HOUSING MR. GOPAL PRASAD  
FINANCE&INVEST. & ORS. MR. RAVINDRA KUMAR  
  
(OFFICE REPORT FOR DIRECTIONS)
190. C.A.No.6915-6916/2008 HIRABAI SHVAYYA SWAMI MR. C.G. SOLSHE  
IX Vs. SAYED SJJAD HUSEN SAHEB HUSEN MR. SHAKIL AHMED SYED  
JAGIR.&ORS MR. K.N. RAI  
MR. J.P. DHANDA  
MS. ASHA GOPALAN NAIR  
  
(OFFICE REPORT ON DEFAULT)
191. C.A.No.6919-6920/2009 VINOD CHANDRA GUPTA MS. GARIMA PRASHAD  
XI Vs. U.P.STATE SUGAR CORPORATION MR. PRADEEP MISRA  
LTD.&ANR.ETC MR. DHARMENDRA KUMAR SINHA  
  
(OFFICE REPORT FOR DIRECTIONS)
192. C.A.No.6937/2008 S.K.JAIN MR. R.P. GUPTA  
XVII Vs. KAMLESH GUPTA & ORS. MR. AJAY KUMAR  
  
(OFFICE REPORT ON DEFAULT)
193. C.A.No.6945/2009 STATE OF CHHATTISGARH & ANR. MR. RAJESH SRIVASTAVA  
IV Vs. CHANDRA PRAKASH SHARMA  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.6946/2009 STATE OF CHHATTISGARH & ANR. MR. RAJESH SRIVASTAVA  
IV Vs. ANIL KUMAR TIWARI MR. RAMESHWAR PRASAD GOYAL  
  
(OFFICE REPORT ON DEFAULT)
194. SLP(Cr1.)No.6952-6957/2011  
II OR ROSHAN ARA RECREATION CLUB MR. ABHINAV MUKERJI  
Vs. M.V.SRIDHAR & ORS. MR. C.S.N. MOHAN RAO  
  
(OFFICE REPORT ON DEFAULT)
195. C.A.No.6898/2011 VIJAY SHUKLA MS.T.ANAMIKA  
XI OR Vs. UNION OF INDIA & ORS.  
  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

196. SLP(Crl.)No.6992/2010 UDHAM SINGH DR. SUSHIL BALWADA(A.C.)  
IIB OR Vs. STATE OF PUNJAB

(OFFICE REPORT ON DEFAULT)

197. C.A.No.6993/2011 CANTONMENT BOARD,AGRA TR. MS. N. SHOBA  
XI OR CHIEF EXC.OFFR MR. ABHIJIT SENGUPTA  
Vs. ANIL JAIN & ORS.

(OFFICE REPORT ON DEFAULT)

198. C.A.No.7003/2009 STATE BANK OF INDIA & ORS. MR. SANJAY KAPUR  
XVI OR Vs. SANJEEV KUMAR SINHA MR. AMIT KUMAR

(OFFICE REPORT ON DEFAULT)

199. C.A.No.7005/2009 M/S R.F.WORLD WIDE & W.T.P. MS. RUBY SINGH AHUJA  
XV OR Vs. GYAN VIHAR SENIOR SECONDARY MR. IRSHAD AHMAD  
SCHOOL & ORS MS. PRAGATI NEEKHRA

(OFFICE REPORT ON DEFAULT)

200. C.A.No.7017/2009 PRABHAGIYA VAN ADHIKARI A.V. MR. KAMLENDRA MISHRA  
XI OR PPABHAG MR. AFTAB ALI KHAN  
Vs. ARUN KUMAR BHARDWAJ & ORS.

(OFFICE REPORT ON DEFAULT)

201. C.A.No.7043/2011 KAMRAN MIRZA MR. Y. RAJA GOPALA RAO  
XIIA OR Vs. SAKEENA BEGUM (DEAD) BY LRS. & ORS. MR. D. MAHESH BABU  
MRS. PRABHA SWAMI  
MR. P.V. YOGESWARAN  
MR. JAYANT KUMAR MEHTA

WITH

C.A.No.7044-7045/2011 RAKESH MALIK & ORS. MS. SUSMITA LAL  
XIIA Vs. SERLA PENDARI & ANR. MR. D. MAHESH BABU  
MRS. PRABHA SWAMI

202. SLP(Crl.)No.7048/2008 RAM LAL MR. ANIS AHMED KHAN  
IIB Vs. STATE OF PUNJAB & ORS. MR. KULDIP SINGH

(OFFICE REPORT ON DEFAULT)

203. C.A.No.7068/2010 S.N.D.P. SAKHAYOGAM M/S. T.T.K. DEEPAK & CO.  
XIA OR Vs. KERALA ATMAVIDYA SANGHAM MR. A. RAGHUNATH

(OFFICE REPORT ON DEFAULT)

204. C.A.No.7084/2008 MITHILESH TAYAGI MR. PRASHANT CHAUDHARY  
XIV Vs. DIR. CENTRAL HINDI TRAINING MS. SUSHMA SURI  
INST. & ORS. MR. P. PARMESWARAN

(OFFICE REPORT FOR DIRECTIONS)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

205. C.A.No.7088/2009 MOHD.ISLAM & ANR. MR. MOHD.IRSHAD HANIF  
XI OR Vs. DY.DIRECTOR OF CONSOLIDATION MR. ANIS AHMED KHAN  
& ORS.  
(OFFICE REPORT ON DEFAULT)
206. C.A.No.7091/2008 PURABI MAJUMDER & ORS. MR. BIJAN KUMAR GHOSH  
XIV Vs. STATE OF TRIPURA & ORS. MR. GOPAL SINGH  
(OFFICE REPORT FOR DIRECTIONS)
207. C.A.No.7103-7104/2008 M.D.,KARANATAK NEERAVARI MR. NAVEEN R. NATH  
IVA NIGAM LTD. MR. C.G. SOLSHE  
Vs. BHASKAR GOPAL BHATE & ORS.  
(OFFICE REPORT FOR DIRECTIONS)
208. C.A.No.7115/2010 THOMAS DANIEL MS. LIZ MATHEW  
XIA OR Vs. STATE OF KERALA & ORS. MR. R. SATHISH  
MS. BINA MADHAVAN  
(OFFICE REPORT ON DEFAULT)
209. C.A.No.7164-7165/2009 SAHIMA BIBI (D) THR.LRS. MR. T.N. SINGH  
XI Vs. RAJWANTI (D) THR.LRS. MR. V.N. RAGHUPATHY  
(OFFICE REPORT ON DEFAULT)
210. C.A.No.7205/2008 LAGAN JUTE MACHINERY CO.LTD. MR. BIJAN KUMAR GHOSH  
XVI OR Vs. NARENDRA NATH HAZRA  
(OFFICE REPORT ON DEFAULT)
211. C.A.No.7223/2009 J.M.BAXI & CO. M/S. TEMPLE LAW FIRM  
XIIIA Vs. BOARD OF TRUSTE.OF THE PT.OF DR. KAILASH CHAND  
VISH.  
(OFFICE REPORT ON DEFAULT)
212. C.A.No.7238/2011 PRITHI SINGH & ANR MR. EJAZ MAQBOOL  
XIV Vs. SURINDER SINGH & ORS. MR. ASHWANI KUMAR  
(OFFICE REPORT ON DEFAULT)
213. C.A.No.7301/2008 JHADU LAL MR.HIMINDER LAL  
IV Vs. GURU PRASAD (D) THR. LRS. & MR. RAJEEV SINGH  
ORS.  
(OFFICE REPORT ON DEFAULT)
214. C.A.No.7306/2008 DHARAMVEER SINGH (D) TH. LRS. MR. R.D. UPADHYAY  
XI OR & ORS. MR. P.V. YOGESWARAN  
Vs. NAND KISHORE & ORS. MR. DEBASIS MISRA  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

215. C.A.No.7308-7309/2010 SHABIR HUSSAIN (D) BY LRS. MR. P. NARASIMHAN  
X OR Vs. KESHAV CHAND (D) BY LRS.  
  
(OFFICE REPORT ON DEFAULT)
216. SLP(C)No.7326/2011 DHARAM SINGH MR. RAHUL GUPTA  
IVB Vs. CHANCHAL SINGH & ORS. DR. (MRS.) VIPIN GUPTA  
  
(OFFICE REPORT ON DEFAULT)
217. C.A.No.7339/2009 MANAGER, AUP SCHOOL MS. USHA NANDINI.V  
XIA Vs. M. P.GEEVARGHESE & ORS. MS. LIZ MATHEW  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.7333/2009 K.V ROY MR. A. RAGHUNATH  
XIA Vs. MANAGER, SNDP L.P. SCHOOL & MR.HIMINDER LAL  
ORS. MR. K. RAJEEV  
MS. LIZ MATHEW  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.7337/2009 C. NANDAKUMAR MR. M.P. VINOD  
XIA Vs. STATE OF KERALA & ORS. MS. LIZ MATHEW  
MR. VIJAY KUMAR  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.7338/2009 M.MUHAMMED ASHRAF MR. M.P. VINOD  
XIA Vs. M.GEEVARGHESE & ORS. MR. K. RAJEEV  
MS. LIZ MATHEW  
MR. JOGY SCARIA  
  
(OFFICE REPORT ON DEFAULT)
218. C.A.No.7386-7389/2008 COMMISSIONER OF CENTRAL  
EXCISE,BELAPUR MR. SHREEKANT N. TERDAL  
III Vs. M/S.LIME CHEMICAL LTD. & ORS. MR. VISHWAJIT SINGH  
  
(OFFICE REPORT ON DEFAULT)
219. C.A.No.7439/2010 C.CHANDRA PRAKASH & ORS. MS.ANU GUPTA  
XIIA OR Vs. C.SETHRAMMA RAO & ORS. MRS.D. BHARATHI REDDY  
  
(OFFICE REPORT ON DEFAULT)
220. C.A.No.7461/2009 SARVEPALLI RAMAIAH (D) TR.LRS MR. V.G. PRAGASAM  
XIIIA & ORS Vs. DISTRICT COLLECTOR MS. C.K. SUCHARITA  
& ORS.,CHITTOOR DIST.  
  
(OFFICE REPORT ON DEFAULT)
221. C.A.No.7491/2009 ALLAHABAD BANK M/S MITTER & MITTER CO.  
XVII Vs. M/S MAKHAN LAL VINOD KUMAR & MRS.AMITA GUPTA  
ORS.  
(OFFICE REPORT FOR DIRECTIONS)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

222. C.A.No.7519-7520/2009 SAYED ABDUL ALAM & ETC. ETC. MRS. ANJANI AIYAGARI  
XIIA Vs. GOVT. OF A.P. AND ORS. MR. PRAVEEN AGRAWAL  
MR. G.N.REDDY  
(OFFICE REPORT ON DEFAULT)
223. C.A.No.7533/2008 GAJANAN WAMAN CHIKHALE & ORS. MR. S. RAJAPPA  
IX Vs. RAMDAS BAKARAM THOMBRE & ANR. MS. ANAGHA S.DESAI  
(OFFICE REPORT FOR DIRECTIONS)
224. C.A.No.7587/2009 ANURADHA MR. VIMAL CHANDRA S. DAVE  
IV Vs. PRAFUL MR. NIRAJ SHARMA  
(OFFICE REPORT ON DEFAULT)
225. C.A.No.7611/2009 BIRSA SINGH MS. PUJA SHARMA  
XI Vs. STATE OF U.P. & ORS. MR. M.R. SHAMSHAD  
(OFFICE REPORT ON DEFAULT)
226. C.A.No.7677/2009 AIJAZ AHMAD MR. AFTAB ALI KHAN  
XI Vs. PRINCIPAL, ITI & ORS. MR. SHRISH KUMAR MISRA  
(OFFICE REPORT ON DEFAULT)
227. C.A.No.7726/2009 GITA RANI SINGH MR. T. MAHIPAL  
XVI Vs. STATE OF BIHAR & ORS. MR. GOPAL SINGH  
MR. NAVIN PRAKASH  
(OFFICE REPORT ON DEFAULT)
228. C.A.No.7733/2009 UNION OF INDIA & ORS. MR. B. KRISHNA PRASAD  
XIV Vs. TARSEM SINGH MR. YASH PAL DHINGRA  
(OFFICE REPORT FOR DIRECTIONS)
229. C.A.No.7734/2009 KUNDAN SINGH MR. DEBASIS MISRA  
X Vs. NATIONAL INSURANCE CO.LTD.  
(OFFICE REPORT FOR DIRECTIONS)
230. C.A.No.7774-7775/2011 MANGALORE REFINERY &  
PETROCHEMICALS LTD. MR.M.P.DEVANATH  
III Vs. COMMISSIONER OF CUSTOMS MANGALORE MR. ARVIND KUMAR SHARMA  
(OFFICE REPORT ON DEFAULT)
231. C.A.No.7825-7826/2009 COMM.R.OF CEN.EXC.-III,MUMBAI MR. B. KRISHNA PRASAD  
III Vs. JOHNSON & JOHNSON LTD. MR. PRAVEEN KUMAR  
(OFFICE REPORT ON DEFAULT)
232. C.A.No.7843/2009 CHAIRMAN,BD.OF TRUSTEE SR.R.M. MR. D. MAHESH BABU  
XIIA J, A.P. M/S. LAWYER'S KNIT & CO  
Vs. S.RAJYALAXMI & ORS. MS. C.K. SUCHARITA  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

233. C.A.No.7866/2009 M.GEETA  
IV Vs. UNION OF INDIA & ORS.  
MS. RACHANA SRIVASTAVA  
MR. B.S. BANTHIA  
MR. DHARMENDRA KUMAR SINHA  
MR. P. PARMESWARAN  
(OFFICE REPORT ON DEFAULT)
234. C.A.No.7867/2009 SHEELA & ORS.  
IV Vs. ASLAM KHAN & ORS.  
MR. NIRAJ SHARMA  
MR. YASH PAL DHINGRA  
MR. RANBIR SINGH YADAV  
(OFFICE REPORT ON DEFAULT)
235. C.A.No.7868/2009 HABEEBULLAH KHAN (DEAD) THR.  
IV LRS.  
Vs. SULEMAN KHAN & ORS.  
MR. HARINDER MOHAN SINGH  
MR. ANIP SACHTHEY  
MR. B.S. BANTHIA  
(OFFICE REPORT ON DEFAULT)
236. C.A.No.8276/2009 PEPSU ROAD TRANSPORT CORP.  
IV Vs. NATIONAL INSURANCE CO.  
MR. K.K. MOHAN  
MS. SHALU SHARMA  
(OFFICE REPORT ON DEFAULT)
237. C.A.No.7957-7958/2009 NATIONAL INSURANCE CO. LTD.  
XIIA Vs. VIJAYASARATHI TOBACCO & ORS.  
MR. AVIJIT BHATTACHARJEE  
MR. P. NARASIMHAN  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.7959/2009 NATIONAL INSURANCE CO.LTD.  
XIIA Vs. UNITED LEAF EXPORTERS & ORS.  
MR. AVIJIT BHATTACHARJEE  
MR. K. SHIVRAJ CHOUDHURI  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.7960/2009 NATIONAL INSURANCE CO.LTD.  
XIIA Vs. UNITED LEAF TOBACCO CO. LTD. & ORS.  
MR. AVIJIT BHATTACHARJEE  
MR. P. NARASIMHAN  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.7961-7962/2009 NATIONAL INSURANCE CO. LTD.  
XIIA Vs. INDIAN TOBACCO TRADERS & ORS.  
MR. AVIJIT BHATTACHARJEE  
MR. K. SHIVRAJ CHOUDHURI  
(OFFICE REPORT ON DEFAULT)
238. C.A.No.8051/2011 KRISHNA KUMAR  
XI OR Vs. STATE OF U.P. & ORS.  
MR. CHIRARANJAN ADDEY  
MR. ANUVRAT SHARMA  
(OFFICE REPORT ON DEFAULT)
239. C.A.No.8065/2009 V. KRISHNAKUMAR  
XVII Vs. STATE OF TAMIL NADU & ORS.  
MR. NIKHIL NAYYAR  
MR. B.BALAJI  
(OFFICE REPORT FOR DIRECTIONS)
240. C.A.No.8068/2009 SANJAY KUMAR UPADHYAY  
XI Vs. PALAK DHARI YADAV & ORS.  
MR. ABHISTH KUMAR  
MR. ANIRUDDHA P. MAYEE  
MR. SHRISH KUMAR MISRA  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

241. C.A.No.8115/2009 MAHENDRA YADAV  
XI Vs. OM PRAKASH & ANR. MR. AJAY CHOUDHARY  
MR. SAURABH MISHRA  
(OFFICE REPORT ON DEFAULT)
242. C.A.No.8131-8134/2009 MADHUSUDHANA TOBACCO CO.  
XIIA Vs. UNITED INDIA INSURANCE CO.LTD.  
& ORS. MR. G. RAMAKRISHNA PRASAD  
MR. M.K. DUA  
MR. JOHN MATHEW  
(OFFICE REPORT ON DEFAULT)
243. C.A.No.8199/2009 MEHBOOB-UR-REHMAN  
XI Vs. AHSANUL GHANI MR. SYED MEHDI IMAM  
MR. IRSHAD AHMAD  
(OFFICE REPORT ON DEFAULT)
244. C.A.No.8243/2009 SUSHILA DEVI  
IV Vs. CHAMELI & ORS. MR. DAYA KRISHAN SHARMA  
MR. BHASKAR Y. KULKARNI  
(OFFICE REPORT ON DEFAULT)
245. C.A.No.8247/2009 YASHODA (ALIAS SODHAN)  
IV Vs. SUKHWINDER SINGH & ORS. M/S. KARANJAWALA & CO.  
MR. GAGAN GUPTA  
MS.JYOTI MENDIRATTA  
(OFFICE REPORT ON DEFAULT)
246. C.A.No.8286/2009 MANORANJAN PRASAD SINGH  
XVI Vs. BIHAR STATE ELECTY BOARD &  
ORS. MR. SATISH VIG  
(OFFICE REPORT ON DEFAULT)
247. C.A.No.8313/2009 KRISHNA KUMARI  
IV Vs. ASHOK KUMAR & ORS. MR. ARUN KUMAR BERIWAL  
MR. ABHAY KUMAR  
MS. PRATIBHA JAIN  
(OFFICE REPORT ON DEFAULT)
248. C.A.No.8320/2009 C.NANDKUMAR & ORS.  
XIA Vs. STATE OF KERALA & ORS. MR. VIJAY KUMAR  
MS. BINA MADHAVAN  
MR. A. RAGHUNATH  
(OFFICE REPORT ON DEFAULT)
- WITH  
C.A.No.8321/2009 SUNIL KUMAR MR. R.V. KAMESHWARAN  
XIA Vs. STATE OF KERALA & ORS. MR. R. SATHISH  
MR. A. RAGHUNATH  
MR. RAMESH BABU M.R.  
(OFFICE REPORT ON DEFAULT)
249. C.A.No.8335/2009 RITA SARKAR  
XIV Vs. STATE OF ASSAM & ORS. M/S MAP & CO.  
M/S CORPORATE LAW GROUP  
MS. MADHU MOOLCHANDANI  
DR. KRISHAN SINGH CHAUHAN  
(OFFICE REPORT FOR DIRECTIONS)
250. C.A.No.8339/2011 VINNAKOTA RAVI KUMAR  
XIIA Vs. P. AMBEDKAR & ORS. MR. V.N. RAGHUPATHY  
M/S. LAWYER'S KNIT & CO  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

251. C.A.No.8361/2009 MUNICIPAL CORP., BHOPAL  
IV Vs. MOHD.YUNUS MR. B.K.SATIJA  
MR. SHAKIL AHMED SYED  
(OFFICE REPORT ON DEFAULT)  
WITH  
C.A.No.8362/2009 MUNICIPAL CORPORATION, BHOPAL  
IV Vs. AZIZ AHMED MR. B.K.SATIJA  
MR. SHAKIL AHMED SYED  
(OFFICE REPORT ON DEFAULT)
252. C.A.No.8363/2009 KAILASH CHAND & ORS.  
IV Vs. RAMESHCHAND & ORS. MR. YASH PAL DHINGRA  
MR. NIRAJ SHARMA  
MR. CHANDER SHEKHAR ASHRI  
(OFFICE REPORT ON DEFAULT)
253. C.A.No.8364/2009 MUKESH LAHARI  
IV Vs. UNION OF INDIA MR. B.D. SHARMA  
MR. LAKSHMI RAMAN SINGH  
(OFFICE REPORT ON DEFAULT)
254. C.A.No.8423/2009 STATE OF PUNJAB & ORS.  
IV Vs. SUKHDEV SINGH MR. KULDIP SINGH  
MS. JASPREET GOGIA  
(OFFICE REPORT ON DEFAULT)
255. C.A.No.8430/2009 KULDIP RAJ NARANG (DEAD)  
XIV Vs. RADHIKA NARANG & ORS. MR. BALRAJ DEWAN  
MS. ANITHA SHENOY  
(OFFICE REPORT ON DEFAULT)
256. C.A.No.8451/2011 KANTA DEVI & ORS.  
XIV Vs. SOMA DEVI & ORS. MS. MEENAKSHI ARORA  
MR. MOHAN LAL SHARMA  
(OFFICE REPORT ON DEFAULT)
257. C.A.No.8469-8475/2009 V.LINGAMMA & ORS.  
XIIA OR Vs. GOVT. OF A.P. & ORS. MR. Y. RAJA GOPALA RAO  
MS. C.K. SUCHARITA  
(OFFICE REPORT ON DEFAULT)
258. C.A.No.8496/2009 SHEO NATH PRASAD  
XVI Vs. UTTAR BIHAR KSHTRIYA GRAMIN  
BANK & ORS. MR. B.K.SATIJA  
M/S. J.S. WAD & CO.  
(OFFICE REPORT ON DEFAULT)
259. C.A.No.8530/2009 UNION OF INDIA & ORS.  
IX Vs. M/S. SUSUKA PVT. LTD. & ORS. MR. B. KRISHNA PRASAD  
MR. NARESH KUMAR  
(OFFICE REPORT FOR DIRECTIONS)
260. C.A.No.8532/2009 KANPUR DEVT.AUTHORITY  
XVII Vs. ANIL PRAKASH MR. ABHISHEK CHAUDHARY  
MR. CHANDER SHEKHAR ASHRI  
(OFFICE REPORT FOR DIRECTIONS)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

261. C.A.No.8622/2011 CHAUDHARY CHARAN SINGH UNI. & MR. PRASHANT CHAUDHARY  
XI OR ANR. MR. JITENDRA MOHAN SHARMA  
Vs. ANUPAM SHARMA & ANR. MR. C.D. SINGH  
  
(OFFICE REPORT ON DEFAULT)
262. C.A.No.8639/2009 PRAN NATH JAIN MR. RAMESHWAR PRASAD GOYAL  
XIV Vs. SUDARSHAN KUMAR JAIN & ORS. MS. K.V.BHARATHI UPADHYAYA  
  
(OFFICE REPORT ON DEFAULT)
235. C.A.No.8642/2009 M.ARUMUGAM MR. P.V. DINESH  
XII Vs. AMMANIAMMAL & ORS. MRS.REVATHY RAGHAVAN  
  
(OFFICE REPORT ON DEFAULT)
263. C.A.No.8694/2009 C.I.T. MR. B.V. BALARAM DAS  
IIIA Vs. MANGLAM RICINUS LTD. MRS.SHALLY BHASIN MAHESHWARI  
  
(OFFICE REPORT ON DEFAULT)  
NOT TO BE LISTED BEFORE : 126, 0, 0
264. C.A.No.8820/2010 S.KRISHNA SHARMA MR. RAJESH KUMAR  
XIA OR Vs. KANTIMATHY PLANTATIONS P.LTD. MR. V. BALACHANDRAN  
TR.M.D.,  
  
(OFFICE REPORT ON DEFAULT)
265. C.A.No.8862/2010 BHUWAN KUMARI MS. PRATIBHA JAIN  
X Vs. KARAM MAYADAS MR. C.D. SINGH  
  
(OFFICE REPORT FOR DIRECTIONS)
266. C.A.No.8870/2011 SNEHALATA GOEL MR. T. MAHIPAL  
XI OR Vs. STATE OF U.P.& ORS. MR. ARUN K. SINHA  
MR. GUNNAM VENKATESWARA RAO  
MR. E.C. VIDYA SAGAR  
  
(OFFICE REPORT ON DEFAULT)
267. C.A.No.8871/2011 ASHOK KUMAR VARMA MS. SHILPA SINGH  
XI OR Vs. RG,HIGH COURT OF JUDICATURE MR. ASHOK K. SRIVASTAVA  
AT ALLAHABAD  
  
(OFFICE REPORT ON DEFAULT)
268. C.A.No.8881/2011 RAI PUSHPALATA MR. E.C. VIDYA SAGAR  
XI OR Vs. VARANASI VIKAS PRADHIKARAN MR. ARUN K. SINHA  
AND ORS MR. GUNNAM VENKATESWARA RAO  
  
(OFFICE REPORT ON DEFAULT)
269. C.A.No.8941-8942/2011 M/S NIJHARA BROTHERS MS. ANITHA SHENOY  
XI OR Vs. CANARA BANK & ORS. DR. (MRS.) VIPIN GUPTA  
MR. ABINASH KUMAR MISHRA  
  
(OFFICE REPORT ON DEFAULT) M/S. M.V. KINI & ASSOCIATES

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

270. C.A.No.9048/2011 STATE OF H.P. MR. NARESH K. SHARMA  
XIV Vs. HARNAM SINGH GULERIA MR. VARINDER KUMAR SHARMA

(OFFICE REPORT ON DEFAULT)

271. SLP(C)No.9081/2007 T.K.SARASA M/S. LAWYER'S KNIT & CO  
XIA Vs. PRESIDENT, SREE BHAKTI SAMVARDN.YOGM.&ORS MR. M.P. VINOD

(OFFICE REPORT ON DEFAULT)

272. C.A.No.9334/2010 UNION OF INDIA & ORS. MR. ARVIND KUMAR SHARMA  
XI Vs. RAM BAHADUR YADAV MR. PRAVEEN AGRAWAL

(OFFICE REPORT ON DEFAULT)

NOT TO BE LISTED BEFORE : 115, 0, 0

273. SLP(Cr1.)No.9431/2011 RAVINDER SINGH @ KAKU MR. AFTAB ALI KHAN  
IIB Vs. STATE OF PUNJAB

(OFFICE REPORT FOR DIRECTIONS)

274. C.A.No.9458/2010 MANGT.OF EXEC.ENGINEER ETC. MR. SURESH CHANDRA TRIPATHY  
XV OR Vs. RAJKISHORE DHAL & ORS. MS. LIZ MATHEW

(OFFICE REPORT ON DEFAULT)

WITH

C.A.No.10566/2010 MGT.OF GANJAM NORTH ELECT.DIVN. MR. SURESH CHANDRA TRIPATHY  
XV Vs. SATRUGHANA NAYAK & ORS. MR. K.L. JANJANI

(OFFICE REPORT ON DEFAULT)

275. C.A.No.9536-9537/2010 SUNKARA KRISHNA MURTHY MR. ABHIJIT SENGUPTA  
XVII OR Vs. LAGADAPATI RAJA GOPAL & ORS. MR. N. RAJARAMAN  
MR. G.N.REDDY  
MR. G. RAMAKRISHNA PRASAD

(OFFICE REPORT FOR DIRECTIONS)

276. C.A.No.9576/2010 K.ARJAN DAS MR. PRANAB KUMAR MULLICK  
XIA OR Vs. COMMISSIONER OF ENDOWMENTS, MR. SHASHI BHUSHAN KUMAR  
ORISSA MR. SHIBASHISH MISRA

(OFFICE REPORT ON DEFAULT)

WITH

C.A.No.9577/2010 KRUSHNA CHANDRA PANDA MR. TARUN GUPTA  
XIA Vs. LOKESH PATRA & ORS. MR. SHASHI BHUSHAN KUMAR

(OFFICE REPORT ON DEFAULT)

277. C.A.No.9627/2010 BAULI MATHA MR. A.VENAYAGAM BALAN  
XIA OR Vs. STATE OF ORISSA & ORS. MR. RADHA SHYAM JENA

(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

278. C.A.No.9628/2010 STATE OF UTTARKHAND & ORS. MR. ANUVRAT SHARMA  
X OR Vs. GAGAN SINGH & ORS.

(OFFICE REPORT ON DEFAULT)

279. C.A.No.9830/2011 K. KRISHNA REDDY M/S. LAWYER'S KNIT & CO  
XIIA OR Vs. A.P. COOP. OIL SEEDS G.FED.LTD. & ORS. MR. T.V. RATNAM

(OFFICE REPORT ON DEFAULT)

WITH

C.A.No.9831/2011 SRIRAMI REDDY M/S. LAWYER'S KNIT & CO  
XIIA Vs. A.P. COOP. OIL SEEDS GROWERS FED. LTD. MR. T.V. RATNAM

(OFFICE REPORT ON DEFAULT)

WITH

C.A.No.9832/2011 M. GOPAL REDDY AND ORS M/S. LAWYER'S KNIT & CO  
XIIA Vs. A.P. COOP.OIL SEEDS GROWERS FED.LTD.&ORS MR. T.V. RATNAM

(OFFICE REPORT ON DEFAULT)

280. SLP(Cr1.)No.9960-9962/2011 STATE OF PUNJAB ETC.ETC MR. KULDIP SINGH  
IIB Vs. LAKHBIR SINGH ETC.ETC.

(OFFICE REPORT FOR DIRECTIONS)

281. C.A.No.10033/2010 NAWAB BASHEER JUNG (D)  
BY LRS. & ORS. M/S. K.RAMKUMAR & ASSOCIATES  
XIIA Vs. M/S. M.A. BARI & ORS. MR. ANIS AHMED KHAN  
MS. C.K. SUCHARITA  
MRS ANIL KATIYAR  
MR. D. MAHESH BABU  
MR. DEVENDRA SINGH

(OFFICE REPORT ON DEFAULT)

282. C.A.No.10034/2011 METOGMEREN AO MR.KHWAIRAKPAM NOBIN SINGH  
XIV Vs. STATE OF NAGALAND & ANR.

(OFFICE REPORT ON DEFAULT)

NOT TO BE LISTED BEFORE : 126, 0, 0

283. SLP(Cr1.)...CRLMP 10131/2012 POORANDAS & ANR MR. RAJEEV KUMAR BANSAL  
IIA OR Vs. STATE OF M.P.(NOW CHHATISGARH)

CC(Cr1) 10131 (OFFICE REPORT ON DEFAULT)

284. SLP(Cr1.)...CRLMP 10169/2012 BUDDHA SAI & ANR. MR. KUNAL VERMA  
IIA OR Vs. STATE OF M.P. (NOW  
CHHATISGARH)

CC(Cr1) 10169 (OFFICE REPORT ON DEFAULT)

285. SLP(C)No.10279/2009 STATE OF KERALA & ANR. MR. RAMESH BABU M.R.  
III Vs. KERALA CHEMICALS & PROTEINS MR. ROMY CHACKO  
LTD.

(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

286. C.A.No.10298/2010 G.D.A. MR. RAKESH UTTAMCHANDRA UPADHYAY  
XVII OR Vs. SHASHI KANTA  
(OFFICE REPORT ON DEFAULT)
287. SLP(Cr1.)No.10315/2010 HARDEV SINGH MR. RISHI MALHOTRA  
IIB Vs. HARPREET KAU & ORS. MR. SATISH KUMAR  
(OFFICE REPORT FOR DIRECTIONS) MR. KULDIP SINGH
288. C.A.No.10323/2011 STATE BANK OF PATIALA MR. SANJAY KAPUR  
XIV Vs. S.K.MATHUR  
(OFFICE REPORT ON DEFAULT)
289. C.A.No.10564/2010 STATE OF M.P.& ANR. MS. VIBHA DATTA MAKHIJA  
XV OR Vs. SEWARAM  
(OFFICE REPORT ON DEFAULT)  
WITH  
C.A.No.10565/2010 STATE OF M.P.& ANR. MS. VIBHA DATTA MAKHIJA  
XV Vs. SHANKARLAL  
(OFFICE REPORT ON DEFAULT)
290. C.A.No.10642/2010 T.V.SATYANARAYANA RAO MR. ANANGA BHATTACHARYYA  
XIIA OR Vs. M.RANGAIAH MRS.D. BHARATHI REDDY  
(OFFICE REPORT ON DEFAULT)
291. SLP(Cr1.)...CRLMP 10772/2011 GURMIT SINGH MR. ABHISHEK ATREY  
IIB OR Vs. STATE OF PUNJAB  
CC(Cr1) 10772 (OFFICE REPORT ON DEFAULT)
292. C.A.No.10851/2011 UNION OF INDIA & ORS. MR. SHREEKANT N. TERDAL  
XVII Vs. HARENDRA SINGH MR. ANIL KUMAR GAUTAM  
(OFFICE REPORT FOR DIRECTIONS)
293. SLP(Cr1.)...CRLMP 11117-11119/2012  
IIA OR UDAI PANDIT @ UDAI BHARTI & MR.GAURAV AGRAWAL  
ANR. ETC.ETC  
CC(Cr1) 11117-11119 Vs. STATE OF BIHAR  
(OFFICE REPORT ON DEFAULT)
294. C.A.No.11323/2011 G. RAJA GOPAL & ORS. MR. T.N. RAO  
XIIA OR Vs. HIGH COURT OF ANDHRA PRADESH & ORS. MR. G.N.REDDY  
MR. SUNIL FERNANDES  
(OFFICE REPORT ON DEFAULT)  
WITH  
C.A.No.11324/2011 K. AJITH SIMHA RAO & ORS. MR. T.N. RAO  
XIIA Vs. R.G.HIGH COURT OF ANDHRA PRADESH & ORS. MR. SUNIL FERNANDES  
MR. G.N.REDDY  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

295. SLP(C)No.11506/2012 SHAHDA KHATOON MR. ABHAY KUMAR  
XVI Vs. STATE OF BIHAR & ORS. MR.PRAKASH KUMAR SINGH  
MR. ANIL KUMAR MISHRA-I  
  
(OFFICE REPORT ON DEFAULT)
296. SLP(C)...CC 11723/2010 C.I.T,VALSAD GUJARAT MR. B.V. BALARAM DAS  
IIIA OR Vs. M/S ELECTRICAL LAMINATION M/S. PAREKH & CO.  
INDUSTRIES  
  
CC 11723 (OFFICE REPORT ON DEFAULT)
297. SLP(C)No.12473/2007 SUVARNA VIJAYRAO RASKAR & ORS. MR. C.G. SOLSHE  
IX Vs. STATE OF MAHARASHTRA & ORS. MS. ASHA GOPALAN NAIR  
MS. ABHA R. SHARMA  
  
(OFFICE REPORT FOR DIRECTIONS)
298. SLP(Cr1.)...CRLMP 13194/2012 B.LINGAM MR. K. SHIVRAJ CHOUDHURI  
II OR Vs. A.KRISHNA MURTHY & ANR  
  
CC(Cr1) 13194 (OFFICE REPORT ON DEFAULT)
299. SLP(Cr1.)...CRLMP 13228/2012 MR. DINESH KUMAR GARG  
II OR BYRAPANENI VENKATESWARLU  
Vs. STATE OF A.P.  
  
CC(Cr1) 13228 (OFFICE REPORT ON DEFAULT)
300. SLP(C)No.13320-13321/2009 THANKAPPAN MR. JOGY SCARIA  
XIA Vs. CHANDRAMATHY & ORS. MR. SAJITH. P  
  
(OFFICE REPORT ON DEFAULT)
301. SLP(C)...CC 13579/2010 UNION OF INDIA MRS ANIL KATIYAR  
XIV Vs. DHARAMVEER SINGH & ORS.  
  
CC 13579 (OFFICE REPORT FOR DIRECTIONS)  
WITH  
SLP(C)...CC 13582/2010 UNION OF INDIA MRS ANIL KATIYAR  
XIV Vs. VIPUL GULATI & ANR  
  
CC 13582 (OFFICE REPORT FOR DIRECTIONS)
302. SLP(Cr1.)...CRLMP 13635/2012 GUDDU MISHRA MR. T. MAHIPAL  
IIA OR Vs. STATE OF JHARKHAND  
  
CC(Cr1) 13635 (OFFICE REPORT ON DEFAULT)
303. SLP(Cr1.)...CRLMP 13994/2012 MANNAM YOHAN @ BABY MR. RAMESHWAR PRASAD GOYAL  
II OR Vs. STATE OF A.P.  
  
CC(Cr1) 13994 (OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

304. SLP(Cr1.)...CRLMP 14290/2011 BALJINDER SINGH DR. KAILASH CHAND  
IIB OR Vs. STATE OF PUNJAB  
  
CC(Cr1) 14290 (OFFICE REPORT ON DEFAULT)
305. SLP(C)...CC 15191/2011 STATE OF U.P.& ANR MR. ABHISTH KUMAR  
XI OR Vs. CHANNU LAL & ANR.  
  
CC 15191 (OFFICE REPORT ON DEFAULT)
306. SLP(C)No.15246/2009 HARYANA STATE AGRI.MARKET. MR. UGRA SHANKAR PRASAD  
IVB BOARD & ANR.  
Vs. SUBHASH CHAND (DEAD)  
  
(OFFICE REPORT ON DEFAULT/FOR DIRECTIONS)
307. SLP(C)No.16211/2007 STATE OF ORISSA & ORS. MS. C.K. SUCHARITA  
XIA OR Vs. PRAFULLA KUMAR DASH & ORS.  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
SLP(C)No.16215/2007 STATE OF ORISSA & ORS. MR. RADHA SHYAM JENA  
XIA Vs. BALLAVA KUMAR SAHU & ORS.  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
SLP(C)No.16218/2007 STATE OF ORISSA & ORS. MR. SURESH CHANDRA TRIPATHY  
XIA Vs. RABINARAYAN SAHOO  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
SLP(C)No.16222/2007 STATE OF ORISSA & ORS. MR. SURESH CHANDRA TRIPATHY  
XIA Vs. SASHIBHUSAN PANDA & ORS.  
(OFFICE REPORT ON DEFAULT)
- WITH  
SLP(C)No.16223/2007 STATE OF ORISSA & ORS. MR. SURESH CHANDRA TRIPATHY  
XIA Vs. DILAWAR H.KHAN & ORS.  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
SLP(C)No.16235/2007 STATE OF ORISSA & ORS. MR. SURESH CHANDRA TRIPATHY  
XIA Vs. BRAJMOHAN SUTAR & ORS.  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
SLP(C)No.16238/2007 STATE OF ORISSA & ORS. MR. SURESH CHANDRA TRIPATHY  
XIA Vs. CHATURBHUJA BARAD & ORS. MR. SHIV SAGAR TIWARI  
  
(OFFICE REPORT ON DEFAULT)
- WITH  
SLP(C)No.16242/2007 STATE OF ORISSA & ORS. MR. RADHA SHYAM JENA  
XIA Vs. MARY REGISH NAYAK & ORS. MR.RUTWIK PANDA  
MRS.K. SARADA DEVI  
  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

WITH

SLP(C)No.16247/2007 STATE OF ORISSA & ORS. MR. RADHA SHYAM JENA  
XIA Vs. SANATANA DAS & ORS.

(OFFICE REPORT ON DEFAULT)

308. SLP(C)...CC 16255/2011 STATE OF JHARKHAND & ORS. MR. KRISHNANAND PANDEYA  
XVII OR Vs. ARBIND KUMAR RAKESH & ANR

CC 16255 (OFFICE REPORT ON DEFAULT)

309. SLP(C)No.17098/2011 CHAIRMAN-CUM-M.D., B.S.N.L. & MR. RAHUL KAUSHIK  
XIA OR ANR.  
Vs. D. PUSHPARAJ & ORS.

(OFFICE REPORT ON DEFAULT)

WITH

SLP(C)No.17099/2011 CHAIRMAN-CUM-M.D., B.S.N.L. & ANR. MR. RAHUL KAUSHIK  
XIA Vs. K. SASIDHARAN & ANR.

(OFFICE REPORT ON DEFAULT)

310. SLP(C)No.17242/2010 BALBIR SINGH MR. DEBASIS MISRA  
IVB OR Vs. AMRIK SINGH & ORS. MR. A.VENAYAGAM BALAN

(OFFICE REPORT ON DEFAULT)

311. SLP(Cr1.)...CRLMP 17402/2012 RAJ BHADUR SINGH MR. RAMESHWAR PRASAD GOYAL  
II OR Vs. STATE OF UTTARKHAND  
CC(Cr1) 17402 (OFFICE REPORT ON DEFAULT)

312. SLP(C)...CC 17881/2011 STATE OF PUNJAB & ORS. MS. KAVITA WADIA  
IVB OR Vs. SHKUNTALA DEVI  
CC 17881 (OFFICE REPORT ON DEFAULT)

313. SLP(C)No.19238-19242/2009 S.H.KHATOD & SONS & ANR. MR. AJAY CHOUDHARY  
IX Vs. CHHABUBAI HARIBHAU BADA KH &  
ORS.  
(OFFICE REPORT FOR DIRECTIONS)

314. SLP(C)No.19719/2009 RAM MURTI & ORS. MR. K.L. TANEJA  
IVB Vs. PUNJAB STATE ELECT.BOARD & MR. A.VENAYAGAM BALAN  
ORS.

(OFFICE REPORT ON DEFAULT)

315. SLP(C)No.19789/2009 ICFAI SOCIETY TR.SEC. MR. Y. RAJA GOPALA RAO  
XII OR Vs. B.N.DEVDAS & ORS. MR. NAVIN PRAKASH  
MR. A.V. RANGAM

(OFFICE REPORT ON DEFAULT)

WITH

SLP(C)No.20583/2009 ICFAI UNIV., THR. ITS REGISTRAR M/S. T.T.K. DEEPAK & CO.  
XII OR Vs. B.N. DEVADAS & ORS. MR. NAVIN PRAKASH  
MR. A.V. RANGAM

(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

WITH

- SLP(C)No.20854/2009 ANAND K GOSALIA & ORS. MR. SATYA MITRA GARG  
XII OR Vs. UNIV.GRANTS COMMN.TR.SEC.& ORS. MR. NAVIN PRAKASH  
MR. A.V. RANGAM  
(OFFICE REPORT ON DEFAULT)
316. SLP(C)No.19852-19853/2005 UNION OF INDIA MR. B. KRISHNA PRASAD  
XVI OR Vs. SAILEN GANGULI & ANR. MR. CHANCHAL KUMAR GANGULI  
(OFFICE REPORT ON DEFAULT)
317. SLP(C)No.20534/2009 STATE OF PUNJAB & ORS. MR. KULDIP SINGH  
IVB Vs. PRADEEP KUMAR & ORS.  
(OFFICE REPORT ON DEFAULT)
318. SLP(Cr1.)...CRLMP 21173/2011 LAKHAN & ANR. MS. PRATIBHA JAIN  
IIA OR Vs. STATE OF MADHYA PRADESH  
CC(Cr1) 21173 (OFFICE REPORT ON DEFAULT)
319. SLP(C)No.21224-21226/2009  
IVA CYPRIAN MENEZES & ANOTHER M/S. LAWYER'S KNIT & CO  
Vs. JOYCE ALBUQUERQUE & ORS.ETC. MR. NIKHIL NAYYAR  
(OFFICE REPORT FOR DIRECTIONS)
320. SLP(C)No.21600/2009 M/S SANTOSH S.SOHAL CHAR.HOSP. MR. V.N. RAGHUPATHY  
IVB TRUST&ORS. M/S MITTER & MITTER CO.  
Vs. KEDAR NATH (D) BY LRS.& ORS.  
(OFFICE REPORT ON DEFAULT)
321. SLP(C)...CC 21917/2011 STATE OF PUNJAB & ORS. MR. KULDIP SINGH  
IVB OR Vs. CHATTAR SINGH  
CC 21917 (OFFICE REPORT ON DEFAULT)
322. SLP(C)...CC 22264/2011 STATE OF PUNJAB & ANR MR. KULDIP SINGH  
IVB OR Vs. GURDARSHAN SINGH & ORS.  
CC 22264 (OFFICE REPORT ON DEFAULT)
323. SLP(C)...CC 22454/2011 STATE OF PUNJAB & ORS. MR. KULDIP SINGH  
IVB OR Vs. NAND LAL  
CC 22454 (OFFICE REPORT ON DEFAULT)
324. SLP(C)No.22039/2011 LALAN PRASAD AND ORS MR. AMIT PAWAN  
XVI OR Vs. BISHWANATH PRASAD AND ORS MR. DEBA PRASAD MUKHERJEE  
(OFFICE REPORT ON DEFAULT)
325. SLP(C)No.23011/2007 BHANU P.CHOUDHARY @ B.P. MR. T. MAHIPAL  
XVI OR CHOUDHARY & ORS. MR. SHREE PAL SINGH  
Vs. MURARI MOHAN CHOUDHARY & ORS. MR. KRISHNANAND PANDEYA  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

326. SLP(C)No.23166/2010 SATISH KUMAR MS.JYOTI MENDIRATTA  
IVB Vs. SHIV NARAIN & ORS. MR. R.C. KAUSHIK  
  
(OFFICE REPORT FOR DIRECTIONS)
327. SLP(C)No.23864-23865/2011 MASOOD HASHIM ALI & ANR MR. EJAZ MAQBOOL  
XIIA OR Vs. B.CHINNA NARASIMHA & ORS.ETC. MS. REKHA PANDEY  
ETC.  
  
(OFFICE REPORT ON DEFAULT)
328. SLP(C)No.24150/2010 GOVT.OF A.P.& ANR MR. G.N.REDDY  
XIIA Vs. MALA RAMULOO & ORS. MR. M.A.CHINNASAMY  
MR. NIRNIMESH DUBE  
(OFFICE REPORT ON DEFAULT) MS. GARIMA PRASHAD  
MS.T.ANAMIKA  
MR. RAKESH K. SHARMA  
MR. ANIRUDDHA P. MAYEE
329. SLP(C)No.24309/2010 OMKAR BODY BUILDERS MS. CHARU MATHUR  
IX Vs. THE KHERALU NAGRIK SAHAKARI  
BANK LTD  
  
(OFFICE REPORT FOR DIRECTIONS)
330. SLP(C)No.24761/2010 AMAR SINGH & ORS MR. UGRA SHANKAR PRASAD  
IVB OR Vs. RAGHBIR SINGH & ORS MR. BALBIR SINGH GUPTA  
  
(OFFICE REPORT ON DEFAULT/FOR DIRECTIONS)
303. SLP(C)No.25114/2009 BALBHIM MR. SUDHANSHU S.CHOUDHARI  
IX Vs. SHIVAJI  
  
(OFFICE REPORT FOR DIRECTIONS)
331. SLP(Cr1.)...CRLMP 25173/2011  
SATYA NARAYAN PRASAD SINHA & ORS. MR. HIMANSHU SHEKHAR  
IIA Vs. STATE OF BIHAR & ANR  
  
CC(Cr1) 25173 (OFFICE REPORT FOR DIRECTIONS)
332. SLP(C)No.25578/2009 MAHARASHI DAYANAND UNIV.ROHTAK MS. S. JANANI  
IVB Vs. AJAY KUMAR & ORS.  
(OFFICE REPORT FOR DIRECTIONS)  
  
WITH  
SLP(C)No.26118/2009 MAHARASHI DAYANAND UNIV.ROHTAK MS. S. JANANI  
IVB Vs. KHUSHBOO KAPOOR & ORS.  
  
(OFFICE REPORT FOR DIRECTIONS)  
  
WITH  
SLP(C)No.32236/2009 MAHARISHI DAYANAND UNI., ROHTAK & ANR. MS. S. JANANI  
IVB Vs. PARMOD DUGGAL & ANR.  
  
(OFFICE REPORT FOR DIRECTIONS)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

333. SLP(C)No.25730/2007 KERALA ELECTRICALS & ALLIED MR. A. RAGHUNATH  
XIA OR ENG.CO.LTD. MR. JOGY SCARIA  
Vs. G.MADHAVAN PILLAI & ORS.  
(OFFICE REPORT ON DEFAULT)
334. SLP(C)No.25927/2011 UNION OF INDIA MR. ARVIND KUMAR SHARMA  
IVA Vs. SUBBA REDDY & ORS.  
(OFFICE REPORT FOR DIRECTIONS)
335. SLP(C)No.27326/2011 DEEN DAYAL UPADHYAY UNIV.& ORS. MR. KAMLENDRA MISHRA  
XI OR Vs. RAJU KUMAR GUPTA & ANR.  
(OFFICE REPORT ON DEFAULT)
336. SLP(C)No.27327/2011 DEEN DAYAL UPADHYAY UNIV.& ORS. MR. KAMLENDRA MISHRA  
XI OR Vs. DURGA PRASAD YADAV & ORS.  
(OFFICE REPORT ON DEFAULT)
337. SLP(C)No.28027/2008 SUGANDHI BHAT(D) BY LRS.& ORS. MR. S. SRINIVASAN  
IVA Vs. C,SUBRAMANYAM & ORS. MR. A.S. BHASME  
(OFFICE REPORT ON DEFAULT)
338. SLP(C)No.28635/2008 ANNAMMA @ OMANA MR. VIJAY KUMAR  
XIA Vs. DANIEL NADAR VARGHESE NADAR & ORS.  
(OFFICE REPORT ON DEFAULT)
339. SLP(C)No.33825/2009 IDBI BANK LIMITED MR. K.C. DUA  
XII OR Vs. THE ADMINISTRATOR KOTHARI MR. K.K. MANI  
ORIENT & ORS.  
(OFFICE REPORT ON DEFAULT)
340. SLP(C)No.31198-31199/2011 BIMLA DEVI MR. CHANDER SHEKHAR ASHRI  
IVB OR Vs. SHEELA DEVI & ANR MR. AJAY PAL  
(OFFICE REPORT FOR DIRECTIONS)
341. SLP(C)No.31433/2010 SHANKAR RAOJI DHARRAO(D) TR. MR. SHIVAJI M. JADHAV  
IX LRS.& ORS. Vs. PANDIT TUKARAM MS.APARNA JHA  
DHARRAO (D) TR.LRS.  
(OFFICE REPORT FOR DIRECTIONS)
342. SLP(C)No.33932/2011 U.P. AVAS EVAM VIKAS PARISHAD MR. VISHNU SHARMA  
XI Vs. USHA SINGH AND ORS MR. E.C. AGRAWALA  
(OFFICE REPORT FOR DIRECTIONS)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

343. SLP(C)No.34386/2011 SUMITRA DEVI MS. ASHA GOPALAN NAIR  
XI Vs. STATE OF U.P AND ORS MR. C.D. SINGH

(OFFICE REPORT ON DEFAULT)

344. SLP(C)No.34998/2011 ASHOK KUMAR GUPTA & ANR MR. NIRAJ SHARMA  
IVA OR Vs. BINDRA PRASAD & ORS. MS. MEENAKSHI ARORA

(OFFICE REPORT ON DEFAULT)

**FOR DIRECTION**

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345. C.A.No.7585/2009 M/S PHOOLCHANDRA MR. D.N. GOBURDHAN  
X Vs. STATE OF U.P. MR. ARDHENDUMAULI KUMAR PRASAD

(WITH OFFICE REPORT)

346. C.A.No.8070/2009 NATIONAL INSURANCE CO. LTD. MR. M.K. DUA  
XVII A/N-O Vs. M/S ALBERT DAVID LIMITED MR. PRANAB KUMAR MULLICK

(WITH OFFICE REPORT)

347. SLP(C)No.22532/2009 MANIKA GANGARAM BANSODE & ORS. MR. SUDHANSHU S.CHOUDHARI  
IX A/N-O Vs. GOVIND VISHWANATH BANSODE & ORS. MR. K.V. SREEKUMAR

(WITH OFFICE REPORT)

348. SLP(C)No.24304/2009 BABA GOVIND SASE (DEAD) MR. KULDIP SINGH  
IX A/N-O Vs. TUKARAM LAXMAN KARALE & ANR. MR. RAMESHWAR PRASAD GOYAL

(WITH OFFICE REPORT)

349. SLP(C)No.24350/2009 GEN.MANGR.(LAND) GGUJ.INDUS. MR. ANIP SACHTHEY  
IX A/N-O DEV.CORP. MRS. SUMITA RAY  
Vs. BAVA DEVA & ORS.

(WITH OFFICE REPORT)

350. SLP(C)No.25882/2009 SHEO DAYAL RAM MR. RAJIV SHANKAR DVIVEDI  
XVI A/N-O Vs. RAMJEE SINGH & ORS.

(WITH OFFICE REPORT)

351. I.A.NO. 4-6 In SLP(C)No.28635/2009  
IX A/N-H YAMUNABHAI PURUSHOTTAM MR. K. RAJEEV  
DEOGIRIKAR & ORS. Vs. MR. UDAY B.DUBE  
MATHURABAI NILKANT CHOUDHARI & ORS.

(WITH APPLN.(S) FOR DELETION OF NAME OF RESPONDENT  
NOS. 1 & 2 AND BRINGING ON RECORD LRS. OF  
DECEASED RESPONDENT NOS. 6(i) & 6(ii)  
AND OFFICE REPORT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

352. SLP(C)No.29497/2009 MARY PUSHPAM MR. NARENDRA KUMAR  
XII Vs. TELVI CURUSUMARY & ORS. MR. VIKAS MEHTA  
  
(OFFICE REPORT ON DEFAULT)
353. SLP(C)No.31646/2009 RAJBALA & ORS. MR. ATISHI DIPANKAR  
IVB A/N-O Vs. RAJ SINGH & ORS. MR. KAMAL MOHAN GUPTA  
  
(OFFICE REPORT FOR DIRECTIONS)
354. SLP(C)No.32595/2009 PARKAR KAISER SHAMSUDDIN MRS SARLA CHANDRA  
IX A/N-O Vs. JAIMINI OZA & ORS. MR. P.N. PURI  
  
(WITH OFFICE REPORT)
355. SLP(C)No.34438/2009 MUSTAK AHMAD SHETH THR.GPA MRS SHEELA GOEL  
IX A/N-O HOLDER Vs. MADRESA MOHAMADIYA  
ISLLAMIYAH & ORS.  
(WITH OFFICE REPORT)
356. SLP(C)No.11-12/2010 N.ISMAIL MS. E.R. SUMATHY  
XII A/N-O Vs. S.V.R.RAM PRASAD & ANR. MS. N. SHOBA  
(WITH OFFICE REPORT) MR. S. THANANJAYAN  
M/S. TEMPLE LAW FIRM
357. C.A.No.23-31/2010 AMARJIT SINGH & ORS. MR. S.K. SABHARWAL  
IV Vs. STATE OF PUNJAB & ORS. MR. SHREEKANT N. TERDAL  
(WITH OFFICE REPORT)
358. C.A.No.33/2010 KAKATIYA UNIVERSITY REP.BY MR. ANIL KUMAR TANDALE  
XV REGISTRAR MR. DINESH KUMAR GARG  
Vs. SHABIR(DEAD) BY LRS. & ANR.  
  
(OFFICE REPORT ON DEFAULT)
359. T.P.(C) No.38/2010 SENTHAMARAI MR. DHARMENDRA KUMAR SINHA  
XVIA A/N-H Vs. S.KANNAN  
(WITH OFFICE REPORT)
360. C.A.No.52/2010 SURJAN SINGH MR. ANIS AHMED KHAN  
IV Vs. SHANKUNTALA MR. DEBASIS MISRA  
(WITH OFFICE REPORT)
361. C.A.No.60/2010 ISRAEL MR. NIRAJ SHARMA  
IV Vs. REHMAT BAI & ORS. MR. VARINDER KUMAR SHARMA  
  
(WITH OFFICE REPORT)
362. C.A.No.90-101/2010 COMMR.OF CEN.EXCISE, HYDERABAD. MR. B. KRISHNA PRASAD  
III Vs. M/S SATYANARAYAN PLASTIC MR. ARUNESHWAR GUPTA  
AGENCY & ORS. MR. BIJAN KUMAR GHOSH  
  
(OFFICE REPORT ON DEFAULT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

363. C.A.No.102/2010 J.K.LAKSHMI CEMENT LTD. M/S GAGRAT & CO.  
IIIA Vs. COMMERCIAL TAX OFFICER,PALI MR. MILIND KUMAR  
(WITH OFFICE REPORT) MR. JATINDER KUMAR BHATIA
364. C.A.No.106/2010 M/S FAIR COMMUNCIATION & MR. MUSHTAQ AHMAD  
IV CONSULTANT&ANR. MS. PRATIBHA JAIN  
Vs. SURENDER KARDILE  
(WITH OFFICE REPORT)
365. C.A.No.108/2010 STATE OF HARYANA & ANR MR. KAMAL MOHAN GUPTA  
IV Vs. JAGMINDER SINGH @ JOGINDER DR. KAILASH CHAND  
SINGH & ANR.  
(WITH OFFICE REPORT)
366. C.A.No.109/2010 RUSSI FISHERIES P.LTD.& ORS. MS. GARIMA PRASHAD  
IV Vs. BHAVANA SETH & ORS.  
(WITH OFFICE REPORT)
367. C.A.No.191/2010 KOMAL MR. NISHANT RAMAKANTRAO KATNESHWARKAR  
IX Vs. UNION OF INDIA & ORS. MR. GOPAL SINGH  
(WITH OFFICE REPORT)
368. C.A.No.202/2010 ASST.COMMR.OF INCOME TAX, MR. B.V. BALARAM DAS  
IIIA RAJKOT M/S. PAREKH & CO.  
Vs. H.H.MAHARAJA JYODIDDRASINHJI  
(WITH OFFICE REPORT)
369. C.A.No.203/2010 ASST.COMMR.OF INCOME TAX, MR. B.V. BALARAM DAS  
IIIA RAJKOT M/S. PAREKH & CO.  
Vs. H.H.MAHARAJA  
(WITH OFFICE REPORT)
370. T.P.(C) No.246/2010 RUCHI BANERJEE MR. RAVI KUMAR TOMAR  
XVIA Vs. SANTANU BANERJEE  
(OFFICE REPORT FOR DIRECTIONS)
371. C.A.No.262-263/2010 COMMR.OF CEN.EXC.& CUSTOMS, MR. B. KRISHNA PRASAD  
III VADODARA Vs. M/S RELIANCE MR.M.P.DEVANATH  
INDUSTRIES LTD.&ANR.  
(OFFICE REPORT ON DEFAULT)
372. C.A.No.400/2010 M/S JAGATJIT INDUSTRIES LTD. MR. UMESH KUMAR KHAITAN  
IV Vs. STATE OF PUNJAB & ORS. MR. JAGJIT SINGH CHHABRA  
(WITH OFFICE REPORT)
373. C.A.No.418/2010 KHANAURI BUS SERVICE MR. ASHWANI KUMAR  
IV Vs. STATE TRANSPORT COMMISSIONER  
& ANR.  
(WITH OFFICE REPORT)

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

374. C.A.No.458/2010 SANKARA REDDY MR. V.N. RAGHUPATHY  
XIIA Vs. ANDHRA BANK REP BY MANAGER MR. CHANDER SHEKHAR ASHRI  
(WITH OFFICE REPORT)

375. SLP(C)No.36525-36526/2009  
IVA A/N-H LAXMINARYAN(DEAD) BY LRS. MR. S.K. SABHARWAL  
Vs. DHIVLAL GUJAR & ORS. MR. B.S. BANTHIA  
(WITH OFFICE REPORT)

I.A.,CMPS,CRLMPS ETC.(IN-PERSON)  
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376. I.A. NO. 4 In W.P(C)No.117/2012 MRS. SUNITA PADHI PETITIONER-IN-PERSON  
X A/N-O Vs. B K DASH & ORS.  
(WITH APPLN.(S) FOR DIRECTIONS  
AND OFFICE REPORT)

377. I.A.NO. 3 In W.P(C)No.317/2010 AMAR SINGH MR. P.S.SUDHEER  
X OR Vs. UNION OF INDIA MRS ANIL KATIYAR  
APPLICANT-IN-PERSON  
(WITH APPLN.(S) FOR ADDING PARTY/  
PARTIES AND OFFICE REPORT)

378. I.A. NO. 8 In C.A.No.462/2010  
XIA STATE OF KERALA & ANR. MS. LIZ MATHEW  
Vs. BABU OOMEN THOMAS RESPONDENT-IN-PERSON  
MR. DHARMENDRA KUMAR SINHA  
(WITH APPLN.(S) FOR C/DELAY IN  
FILING STATEMENT OF CASE  
AND OFFICE REPORT)

379. I.A.NO. 2, 3 & 4 In SLP(C)No.24575/2007  
SIRIPURAPU PATTABHI RAMA RAO & ORS. MRS. ANJANI AIYAGARI  
XVII A/N-H Vs. CONSUMER INTERST PROTN.& RES.ASN.& ORS. MR. ANIRUDDHA P. MAYEE  
RESPONDENT-IN-PERSON  
(WITH APPLN.(S) FOR BRINGING LRS ON RECORD AND  
C/DELAY IN FILING APPL. FOR BRINGING LRS ON RECORD  
AND APPLN. FOR DELETION OF LR.NO. 1 OF RESPONDENT  
NO. 2 AND OFFICE REPORT)

WITH

I.A.NO. 3, 4 & 5 In SLP(C)No.24684/2007  
SIRIPURAPU PATTABHI RAMA RAO & ORS. MRS. ANJANI AIYAGARI  
XVII A/N-H Vs. CONSUMER INTEREST PROTEN.& RES.ASN.& ORS MR. ANIRUDDHA P. MAYEE  
RESPONDENT-IN-PERSON  
(WITH APPLN.(S) FOR SUBSTITUTION OF L.RS OF THE  
DECEASED RESPONDENT AND C/DELAY IN FILING  
SUBSTITUTION APPLN. AND APPLN. FOR DELETION  
OF LR.NO. 1 OF RESPONDENT NO. 2 AND OFFICE REPORT)

....45/-

ADVANCE LIST OF CHAMBERS MATTERS CONTD...

OTHERS (IN-PERSON)

380. R.P(C)No.2271-2272/2010 In SLP(C)No.19699-19700/2010  
XIV SNDEEP BATRA PETITIONER-IN-PERSON  
Vs. GE CAPITAL SERVICES INDIA

(OFFICE REPORT FOR DIRECTIONS)

381. C.A.No.2872/2010 UNION OF INDIA MS. SUSHMA SURI  
XIV OR Vs. A.K.GOEL & ORS. RESPONDENT-IN-PERSON  
MR. SHAKIL AHMED SYED  
(OFFICE REPORT ON DEFAULT) MR. AFTAB ALI KHAN  
DR. V.P. APPAN  
MR. P.K. JAYAKRISHNAN

WITH

C.A.No.2873/2010 D.K. SAXENA & ANR. MR. SHAKIL AHMED SYED  
XIV Vs. UNION OF INDIA & ORS.  
(OFFICE REPORT ON DEFAULT)

OTHERS (IN-PERSON)

382. SLP(C)...CC 16443-16444/2011  
XIV OR NARINDER KUMAR(D) THRU LRS& MR. S.R. SETIA  
ANR.  
CC 16443-16444 Vs. JAI LAL THRU LRS. & ORS. CAVEATOR-IN-PERSON

(OFFICE REPORT ON DEFAULT)

NEW DELHI  
DATED : 29TH SEPTEMBER, 2012

ASSISTANT REGISTRAR (LISTING)